

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :19-01-2023

Date : 19.01.2023										
S.L. No.	C.A. No.	Date of Application	Case No.	Name of the Applicant	C.C. Type	Judge / Court Name	C.C. Applied For	Other Documentation	Dealing Section	Seat
1	7809/2023	19.01.2023	WP (C) - 30849/2022	A. PATTNAIK	C.O.	COURT NO. 5	Order Dtd. 2023-01-18			(Seat No -)
2	7810/2023	19.01.2023	BLAPL - 7671/2021	A. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2023-01-17			(Seat No -)
3	7811/2023	19.01.2023	WP (C) - 18344/2010	M K MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-01-17			(Seat No -)
4	7812/2023	19.01.2023	BLAPL - 3612/2022	PRATAP SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-01-17			(Seat No -)
5	7813/2023	19.01.2023	WA- 528/2016	R R DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-01-16			(Seat No -)
6	7814/2023	19.01.2023	BLAPL - 9688/2022	ARUN KUMAR BUDHIA	C.O.	COURT NO. 17	Order Dtd. 2023-01-17			(Seat No -)
7	7815/2023	19.01.2023	WP (C) - 28781	R.C. MALLICK	C.O.	COURT NO.	Order Dtd. 2023-01-07		WRIT BRANCH-7	(Seat)

			/2022			22			No - 48)
8	7816 /202 3	19.01 .2023	BLAPL - 5657/ 2022	NIRANJAN HARICHAN DAN	C.O .	COUR T NO. 11	Order Dtd. 2023-01-17		(S ea t No - 48)
9	7817 /202 3	19.01 .2023	BLAPL - 9766/ 2022	G R DAS	C.O .	COUR T NO. 17	Order Dtd. 2023-01-17		(S ea t No - 48)
1 0	7818 /202 3	19.01 .2023	WP (C) - 14981 /2008	J. PRADHA N	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-17		(S ea t No - 48)
1 1	7819 /202 3	19.01 .2023	BLAPL - 4273/ 2022	B. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-17		(S ea t No - 48)
1 2	7820 /202 3	19.01 .2023	WP (C) - 14981 /2008	J. SAHU	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-17		(S ea t No - 48)
1 3	7821 /202 3	19.01 .2023	BLAPL - 4647/ 2022	SANJIB KUMAR BHANJADE O	C.O .	COUR T NO. 11	Order Dtd. 2023-01-17		(S ea t No - 48)
1 4	7822 /202 3	19.01 .2023	BLAPL - 9988/ 2022	M D BISWAL	C.O .	COUR T NO. 17	Order Dtd. 2023-01-17		(S ea t No - 48)

15	7823 /2023	19.01 .2023	MACA- 690/2 017	P.K.LENKA	C.O.	COURT NO. 23	Order Dtd. 2023-01-16		(Seat No- 48)
16	7824 /2023	19.01 .2023	BLAPL - 10604 /2021	S. BARIK	C.O.	COURT NO. 10	Order Dtd. 2023-01-17		(Seat No- 48)
17	7825 /2023	19.01 .2023	BLAPL - 10302 /2022	S P SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-01-16		(Seat No- 48)
18	7826 /2023	19.01 .2023	MACA- 690/2 017	K.C. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2023-01-16		(Seat No- 48)
19	7827 /2023	19.01 .2023	BLAPL - 9841/ 2022	B R DALEI	C.O.	COURT NO. 17	Order Dtd. 2023-01-17		(Seat No- 48)
20	7828 /2023	19.01 .2023	WP (C) - 1016/ 2023	P.K. PATRI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-17		(Seat No- 48)
21	7829 /2023	19.01 .2023	MACA- 468/2 014	S.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-13		(Seat No- 48)
22	7830 /2023	19.01 .2023	CONTC - 135/2 023	TUSHAR KANTA NAYAK	C.O.	COURT NO. 3	Order Dtd. 2023-01-17		(Seat No

						OLD				- 48)
2 3	7831 /202 3	19.01 .2023	BLAPL - 10786 /2022	A KALASH	C.O .	COUR T NO. 17	Order Dtd. 2023-01-11			(S ea t No - 48)
2 4	7832 /202 3	19.01 .2023	MACA- 468/2 014	P.K.DASH	C.O .	COUR T NO. 17	Order Dtd. 2023-01-13			(S ea t No - 48)
2 5	7833 /202 3	19.01 .2023	CRLMC - 3158/ 2016	A ROUTRAY	C.O .	COUR T NO. 10	Order Dtd. 2023-01-05			(S ea t No - 48)
2 6	7834 /202 3	19.01 .2023	MACA- 1221/ 2014	D.K. MOHAPATR A	C.O .	COUR T NO. 10	Order Dtd. 2023-01-11			(S ea t No - 48)
2 7	7835 /202 3	19.01 .2023	CRLMC - 2113/ 2012	A MOHANTY	C.O .	COUR T NO. 15	Judgement Dtd. 2023-01-09			(S ea t No - 48)
2 8	7836 /202 3	19.01 .2023	MACA- 1221/ 2014	P.K. PARIDA	C.O .	COUR T NO. 15	Order Dtd. 2023-01-11			(S ea t No - 48)
2 9	7837 /202 3	19.01 .2023	WP (C) - 845/2 023	PRIYANKA JENA	C.O .	COUR T NO. 22	Order Dtd. 2023-01-16		WRIT BRAN CH-1	(S ea t No - 30)
3	7838	19.01	MACA-	N.K.	C.O	COUR	Order Dtd. 2023-01-16			(S

0	/2023	.2023	651/2019	SATAPATY	.	T NO. 7				eat No - 30)
31	7839/2023	19.01.2023	WP (C) - 839/2023	PRIYANKA JENA	C.O.	COURT NO. 22	Order Dtd. 2023-01-17		WRIT BRANCH-1	(Seat No - 30)
32	7840/2023	19.01.2023	MACA-651/2019	R.K. SAHU	C.O.	COURT NO. 7	Order Dtd. 2023-01-16			(Seat No - 30)
33	7841/2023	19.01.2023	WP (C) - 23046/2010	S BEHERA	C.O.	COURT NO. 7	Order Dtd. 2023-01-17			(Seat No - 30)
34	7842/2023	19.01.2023	WP (C) - 37245/2020	M.BARAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-17		WRIT BRANCH-1	(Seat No - 3)
35	7843/2023	19.01.2023	WP (C) - 5505/2015	ANIL SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-01-16			(Seat No - 3)
36	7844/2023	19.01.2023	WP (C) - 37245/2020	S. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-17		WRIT BRANCH-1	(Seat No - 3)
37	7845/2023	19.01.2023	WP (C) - 16597/2022	PRASANNA KUMAR RATH	C.O.	DR (J)	Order Dtd. 2023-01-12			(Seat No - 3)
3	7846	19.01	RSA-	P C	C.O	DR	Order Dtd. 2023-01-17		SECO	(S

8	/2023	.2023	171/2021	MOHANTY	.	(J)			ND APPEAL	eat No - 6)
39	7847/2023	19.01.2023	RSA-360/2022	S PARIJA ADV	C.O.	COURT NO. 7	Order Dtd. 2023-01-17		SECOND APPEAL	(Seat No - 3)
40	7848/2023	19.01.2023	WPC (O A) - 1573/2018	R K MAHABHOI	C.O.	COURT NO. 1	Order Dtd. 2023-01-17			(Seat No - 3)
41	7849/2023	19.01.2023	WP (C) - 37245/2020	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-17		WRIT BRANCH-1	(Seat No - 3)
42	7850/2023	19.01.2023	BLAPL - 308/2023	T.R. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-01-18			(Seat No - 3)
43	7851/2023	19.01.2023	WP (C) - 1060/2023	ALEKHA CHANDRA MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-01-17			(Seat No - 3)
44	7852/2023	19.01.2023	WP (C) - 37159/2022	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 22	Order Dtd. 2023-01-17		WRIT BRANCH-5	(Seat No - 32)
45	7853/2023	19.01.2023	WP (C) - 5468/2011	P.N. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-01-17			(Seat No - 32)
46	7854/2023	19.01.2023	MACA-241/2016	P.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2023-01-16			(Seat No

										- 32)
4 7	7855 /202 3	19.01 .2023	ABLAP L- 11483 /2022	PRADIPTA BEURA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-13			(S ea t No - 32)
4 8	7856 /202 3	19.01 .2023	MACA- 241/2 016	S.R. OJHA	C.O .	COUR T NO. 22	Order Dtd. 2023-01-16			(S ea t No - 32)
4 9	7857 /202 3	19.01 .2023	WP (C) - 21842 /2015	R K BARIK	C.O .	COUR T NO. 11	Order Dtd. 2023-01-17			(S ea t No - 32)
5 0	7858 /202 3	19.01 .2023	WP (C) - 21842 /2015	J SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2023-01-17			(S ea t No - 32)
5 1	7859 /202 3	19.01 .2023	MACA- 462/2 016	B.R. SENAPATI	C.O .	COUR T NO. 1	Order Dtd. 2023-01-16			(S ea t No - 32)
5 2	7860 /202 3	19.01 .2023	WP (C) - 11760 /2013	LOKANATH DASH	C.O .	COUR T NO. 1	Order Dtd. 2023-01-17			(S ea t No - 32)
5 3	7861 /202 3	19.01 .2023	MACA- 462/2 016	B.K. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2023-01-16			(S ea t No - 32)
5	7862	19.01	WP (C)	M BEHERA	C.O	COUR	Order Dtd. 2023-01-17			(S

4	/2023	.2023	- 21986 /2015		.	T NO. 22				ea t No - 32)
55	7863 /2023	19.01 .2023	WP (C) - 11910 /2022	T BAG	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2023-01-17			(S ea t No - 32)
56	7864 /2023	19.01 .2023	MACA- 1075/ 2018	K. MANDAL	C.O .	COURT NO. 8	Order Dtd. 2023-01-16			(S ea t No - 32)
57	7865 /2023	19.01 .2023	MACA- 1075/ 2018	B.R. SENAPATI	C.O .	COURT NO. 8	Order Dtd. 2023-01-16			(S ea t No - 32)
58	7866 /2023	19.01 .2023	WP (C) - 4797/ 2015	P K MOHANTY	C.O .	COURT NO. 8	Order Dtd. 2023-01-17			(S ea t No - 32)
59	7867 /2023	19.01 .2023	WP (C) - 21145 /2014	P K LENKA	C.O .	COURT NO. 9	Order Dtd. 2023-01-12			(S ea t No - 32)
60	7868 /2023	19.01 .2023	MACA- 457/2 019	S.SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2023-01-16			(S ea t No - 32)
61	7869 /2023	19.01 .2023	WP (C) - 1900/ 2018	P N NAYAK	C.O .	COURT NO. 22	Order Dtd. 2023-01-16			(S ea t No - 32)

										32)
62	7870/2023	19.01.2023	FAO-14/2023	LOKANATH DASH	C.O.	COURT NO. 23	Order Dtd. 2023-01-13			(Seat No - 32)
63	7871/2023	19.01.2023	WP (C) - 8727/2019	P N NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-01-16			(Seat No - 32)
64	7872/2023	19.01.2023	FAO-14/2023	S.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-01-13			(Seat No - 32)
65	7873/2023	19.01.2023	MACA-988/2010	MOTILAL MISHRA	GENERAL		Order Dtd. 2022-12-19			(Seat No - 32)
66	7874/2023	19.01.2023	WP (C) - 8260/2017	P N NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-01-16			(Seat No - 32)
67	7875/2023	19.01.2023	FAO-15/2023	K.P. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2023-01-13			(Seat No - 32)
68	7876/2023	19.01.2023	FAO-15/2023	S.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-01-13			(Seat No - 32)
69	7877/2023	19.01.2023	WP (C) -	T K NAYAK	C.O.	CHIEF	Order Dtd. 2023-01-17			(Seat

	3		497/2023			JUSTICE'S COURT				t No - 32)
70	7878/2023	19.01.2023	FAO-136/2020	R.K.BARIK	C.O.	COURT NO. 23	Order Dtd. 2023-01-16		MISC . APPEAL SEC.	(Seat No - 9)
71	7879/2023	19.01.2023	RSA-558/2014	ASUTOSH MOHANTY	GENERAL		AppealmemoEntire Order,		SECOND APPEAL	(Seat No - 7)
72	7880/2023	19.01.2023	MACA-558/2019	S.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-16		MISC . APPEAL SEC.	(Seat No - 7)
73	7881/2023	19.01.2023	ABLAP L-17372/2019	PRADEEP KU RATH	GENERAL		Order Dtd. 2019-12-12			(Seat No - 7)
74	7882/2023	19.01.2023	MACA-461/2019	K.C. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2023-01-16			(Seat No - 7)
75	7883/2023	19.01.2023	WP (C) - 9078/2015	M BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-01-17			(Seat No - 7)
76	7884/2023	19.01.2023	BLAPL - 2209/2010	P K PRUSTY	GENERAL		PetitionAnnexure, Entire Order,		BAIL - 1 (CRIMINAL MISC -1)	(Seat No - 2)
77	7885/2023	19.01.2023	WP (C) - 8230/2022	T K NAYAK	C.O.	CHIEF JUSTICE'S	Order Dtd. 2023-01-17			(Seat No -

						COURT				2)
78	7886/2023	19.01.2023	CONTC - 189/2023	M/S BOJARAJ SETH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-17			(Seat No - 2)
79	7887/2023	19.01.2023	MACA-461/2019	J.N. G	C.O.	COURT NO. 23	Order Dtd. 2023-01-16			(Seat No - 2)
80	7888/2023	19.01.2023	CONTC - 198/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-17			(Seat No - 2)
81	7889/2023	19.01.2023	WP (C) - 898/2023	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-17			(Seat No - 2)
82	7890/2023	19.01.2023	FAO-427/2022	S.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2023-01-13			(Seat No - 2)
83	7891/2023	19.01.2023	WP (C) - 897/2023	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-17			(Seat No - 2)
84	7892/2023	19.01.2023	FAO-427/2022	J.GHOS	C.O.	COURT NO. 23	Order Dtd. 2023-01-13			(Seat No - 2)
85	7893/2023	19.01.2023	WP (C) - 28579/2020	NIKUNJA KUMAR ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-01-17		WRIT BRANCH (DIVISION BENCH)	(Seat No - 113)
8	7894	19.01	WP (C)	M.R.	C.O	COURT	Order Dtd. 2023-01-17			(S

6	/2023	.2023	- 1091/ 2023	SAHOO	.	T NO. 3 OLD				ea t No - 11 3)
8 7	7895 /2023	19.01 .2023	WP (C) - 890/2 023	SURENDRA DAS	C.O .	COUR T NO. 3 OLD				(S ea t No - 11 3)
8 8	7896 /2023	19.01 .2023	FAO- 77/20 04	S.D. MUDLI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-16		MISC . APPE AL SEC.	(S ea t No - 2)
8 9	7897 /2023	19.01 .2023	WP (C) - 13486 /2013	B K MOHARANA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-17			(S ea t No - 2)
9 0	7898 /2023	19.01 .2023	FAO- 77/20 04	T. BAG	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-16		MISC . APPE AL SEC.	(S ea t No - 2)
9 1	7899 /2023	19.01 .2023	WP (C) - 885/2 023	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-17			(S ea t No - 2)
9 2	7900 /2023	19.01 .2023	WP (C) - 25012 /2012	B K LENKA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-17			(S ea t No - 2)
9 3	7901 /2023	19.01 .2023	FAO- 16/20 23	K.P. BEHERA	C.O .	COUR T NO. 23	Order Dtd. 2023-01-13			(S ea t No - 2)
9 4	7902 /2023	19.01 .2023	WP (C) - 902/2 023	M.R. SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2023-01-17			(S ea t No

						OLD				- 2)
9 5	7903 /202 3	19.01 .2023	WP (C) - 9023/ 2015	T BAG	C.O .	COUR T NO. 26	Order Dtd. 2023-01-17			(S ea t No - 2)
9 6	7904 /202 3	19.01 .2023	FAO- 16/20 23	S.SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2023-01-13			(S ea t No - 2)
9 7	7905 /202 3	19.01 .2023	WP (C) - 8475/ 2015	T BAG	C.O .	COUR T NO. 26	Order Dtd. 2023-01-17			(S ea t No - 2)
9 8	7906 /202 3	19.01 .2023	WP (C) - 8474/ 2015	T BAG	C.O .	COUR T NO. 26	Order Dtd. 2023-01-17			(S ea t No - 2)
9 9	7907 /202 3	19.01 .2023	WP (C) - 12817 /2004	D.NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2023-01-13	WRIT BRAN CH-5		(S ea t No - 32)
1 0 0	7908 /202 3	19.01 .2023	WP (C) - 901/2 023	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-17			(S ea t No - 32)
1 0 1	7909 /202 3	19.01 .2023	WP (C) - 12817 /2004	S.K. RATH	C.O .	COUR T NO. 22	Order Dtd. 2023-01-13	WRIT BRAN CH-5		(S ea t No - 32)
1 0 2	7910 /202 3	19.01 .2023	WP (C) - 894/2 023	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-17			(S ea t No - 32)

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1 0 3	7911 /202 3	19.01 .2023	WP (C) - 13108 /2004	S.K. RATH	C.O .	COUR T NO. 22	Order Dtd. 2023-01-13		WRIT BRAN CH-8	(S ea t No - 40)
1 0 4	7912 /202 3	19.01 .2023	WP (C) - 13108 /2004	D.NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2023-01-13		WRIT BRAN CH-8	(S ea t No - 40)
1 0 5	7913 /202 3	19.01 .2023	WP (C) - 13109 /2004	S.K. RATH	C.O .	COUR T NO. 22	Order Dtd. 2023-01-13		WRIT BRAN CH-8	(S ea t No - 40)
1 0 6	7914 /202 3	19.01 .2023	WP (C) - 13109 /2004	D.NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2023-01-13		WRIT BRAN CH-8	(S ea t No - 40)
1 0 7	7915 /202 3	19.01 .2023	WP (C) - 4404/ 2012	P K JENA	C.O .	COUR T NO. 16	Order Dtd. 2023-01-17			(S ea t No - 40)
1 0 8	7916 /202 3	19.01 .2023	WP (C) - 13110 /2004	S.K. RATH	C.O .	COUR T NO. 22	Order Dtd. 2023-01-13		WRIT BRAN CH-8	(S ea t No - 40)
1 0 9	7917 /202 3	19.01 .2023	WP (C) - 13547 /2012	S P TRIPATHY	C.O .	COUR T NO. 16	Order Dtd. 2023-01-17			(S ea t No - 40)
1 1 0	7918 /202 3	19.01 .2023	WP (C) - 13110	D.NAYAK	C.O .	COUR T NO.	Order Dtd. 2023-01-13		WRIT BRAN CH-8	(S ea t

			/2004			22				No - 40)
1 1 1	7919 /202 3	19.01 .2023	WP (C) - 34980 /2022	J P KAR	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-01-17			(S ea t No - 40)
1 1 2	7920 /202 3	19.01 .2023	BLAPL - 288/2 023	J.R. NAYAK	C.O .	COUR T NO. 17	Order Dtd. 2023-01-17			(S ea t No - 40)
1 1 3	7921 /202 3	19.01 .2023	WP (C) - 899/2 023	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-17			(S ea t No - 40)
1 1 4	7922 /202 3	19.01 .2023	BLAPL - 281/2 023	M.R. SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2023-01-17			(S ea t No - 40)
1 1 5	7923 /202 3	19.01 .2023	WA- 1366/ 2022	KHITINDR A KUMAR DUTTA	GEN ERA L		Order Dtd. 2022-11-14			(S ea t No - 40)
1 1 6	7924 /202 3	19.01 .2023	BLAPL - 274/2 023	J.R. DAS	C.O .	COUR T NO. 17	Order Dtd. 2023-01-17			(S ea t No - 40)
1 1 7	7925 /202 3	19.01 .2023	BLAPL - 263/2 023	A.T.NAYA K	C.O .	COUR T NO. 17	Order Dtd. 2023-01-17			(S ea t No - 40)

1 1 8	7926 /202 3	19.01 .2023	BLAPL - 197/2 023	M.K. MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2023-01-12			(S ea t No - 40)
1 1 9	7927 /202 3	19.01 .2023	WP (C) - 903/2 023	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-17			(S ea t No - 40)
1 2 0	7928 /202 3	19.01 .2023	BLAPL - 290/2 023	S. BISWAL	C.O .	COUR T NO. 17	Order Dtd. 2023-01-18			(S ea t No - 40)
1 2 1	7929 /202 3	19.01 .2023	BLAPL - 300/2 023	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 17	Order Dtd. 2023-01-18			(S ea t No - 40)
1 2 2	7930 /202 3	19.01 .2023	OTAPL - 3/201 2	D K SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-01-16		CIVI L REVI SION	(S ea t No - 4)
1 2 3	7931 /202 3	19.01 .2023	WP (C) - 895/2 023	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-16			(S ea t No - 4)
1 2 4	7932 /202 3	19.01 .2023	BLAPL - 305/2 023	S. DASH	C.O .	COUR T NO. 17	Order Dtd. 2023-01-18			(S ea t No - 4)
1 2 5	7933 /202 3	19.01 .2023	WP (C) - 20875 /2015	M R MALLA	C.O .	COUR T NO. 11	Order Dtd. 2023-01-17			(S ea t No - 4)

1 2 6	7934 /202 3	19.01 .2023	WP (C) - 904/2 023	D. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-16			(S ea t No - 4)
1 2 7	7935 /202 3	19.01 .2023	WP (C) - 900/2 023	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-17			(S ea t No - 4)
1 2 8	7936 /202 3	19.01 .2023	WP (C) - 33316 /2020	D D MOHANTY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-01-16			(S ea t No - 4)
1 2 9	7937 /202 3	19.01 .2023	BLAPL - 307/2 023	N. SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2023-01-18			(S ea t No - 4)
1 3 0	7938 /202 3	19.01 .2023	CONTC - 182/2 023	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-17			(S ea t No - 4)
1 3 1	7939 /202 3	19.01 .2023	CONTC - 184/2 023	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-17			(S ea t No - 4)
1 3 2	7940 /202 3	19.01 .2023	BLAPL - 313/2 023	PABITRA KUMAR NAYAK	C.O .	COUR T NO. 17	Order Dtd. 2023-01-18			(S ea t No - 4)
1 3 3	7941 /202 3	19.01 .2023	CONTC - 178/2 023	S B BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18			(S ea t No - 4)
1 3 4	7942 /202 3	19.01 .2023	WP (C) - 884/2 023	M.R. SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2023-01-17			(S ea t No

						OLD				- 4)
1 3 5	7943 /202 3	19.01 .2023	BLAPL - 6897/ 2022	S.BARIK	C.O .	COUR T NO. 17	Order Dtd. 2023-01-12			(S ea t No - 4)
1 3 6	7944 /202 3	19.01 .2023	WP (C) - 891/2 023	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-17			(S ea t No - 4)
1 3 7	7945 /202 3	19.01 .2023	CONTC - 165/2 023	S B BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18			(S ea t No - 4)
1 3 8	7946 /202 3	19.01 .2023	WP (C) - 893/2 023	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-17			(S ea t No - 4)
1 3 9	7947 /202 3	19.01 .2023	BLAPL - 9920/ 2022	B.N.SAHU	C.O .	COUR T NO. 17	Order Dtd. 2023-01-18			(S ea t No - 4)
1 4 0	7948 /202 3	19.01 .2023	CONTC - 166/2 023	M/S SHASHI BHUSAN BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18			(S ea t No - 4)
1 4 1	7949 /202 3	19.01 .2023	FAO- 205/2 019	P.K. DAS	C.O .	COUR T NO. 22	Order Dtd. 2023-01-16			(S ea t No - 4)
1 4 2	7950 /202 3	19.01 .2023	BLAPL - 11167 /2022	S.BEHERA	C.O .	COUR T NO. 17	Order Dtd. 2023-01-17			(S ea t No - 4)
1 4 3	7951 /202 3	19.01 .2023	CONTC - 167/2	M/S SHASHI BHUSAN	C.O .	COUR T NO.	Order Dtd. 2023-01-18			(S ea t

			023	BISWAL		3 OLD			No - 4)
1 4 4	7952 /202 3	19.01 .2023	FAO- 205/2 019	M. NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2023-01-16		(S ea t No - 4)
1 4 5	7953 /202 3	19.01 .2023	BLAPL - 11169 /2022	JUGALA KISHORE PANDA	C.O .	COUR T NO. 17	Order Dtd. 2023-01-17		(S ea t No - 4)
1 4 6	7954 /202 3	19.01 .2023	WP (C) - 1268/ 2023	BISHNUPR IYA PANI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18		(S ea t No - 4)
1 4 7	7955 /202 3	19.01 .2023	BLAPL - 11175 /2022	SUSANTA KUMAR ROUT	C.O .	COUR T NO. 17	Order Dtd. 2023-01-17		(S ea t No - 4)
1 4 8	7956 /202 3	19.01 .2023	FAO- 506/2 012	R.K. MOHAPATR A	C.O .	COUR T NO. 17	Order Dtd. 2023-01-16		(S ea t No - 4)
1 4 9	7957 /202 3	19.01 .2023	WP (C) - 1384/ 2023	B DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18		(S ea t No - 4)
1 5 0	7958 /202 3	19.01 .2023	BLAPL - 11187 /2022	RANJIT MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2023-01-18		(S ea t No - 4)
1 5 1	7959 /202 3	19.01 .2023	MACA- 376/2 005	B.K. MOHARANA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-12-21		(S ea t No - 4)
1 5	7960 /202	19.01 .2023	BLAPL -	S.BARIK	C.O .	COUR T	Order Dtd. 2023-01-17		(S ea

2	3		11501/2022			NO. 17				t No - 4)
153	7961/2023	19.01.2023	WP (C) - 1216/2023	S C DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-18			(Seat No - 4)
154	7962/2023	19.01.2023	MACA-376/2005	S.R. PATTNAIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-12-21			(Seat No - 4)
155	7963/2023	19.01.2023	BLAPL - 11709/2022	JUGALA KISHORE PANDA	C.O.	COURT NO. 5	Order Dtd. 2023-01-17			(Seat No - 4)
156	7964/2023	19.01.2023	WP (C) - 156/2023	SARAT DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-18			(Seat No - 4)
157	7965/2023	19.01.2023	BLAPL - 11763/2022	M.K. SWAIN	C.O.	COURT NO. 5	Order Dtd. 2023-01-18			(Seat No - 4)
158	7966/2023	19.01.2023	WP (C) - 1172/2023	A K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-18			(Seat No - 4)
159	7967/2023	19.01.2023	BLAPL - 11765/2022	P.R. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2023-01-18			(Seat No - 4)
160	7968/2023	19.01.2023	BLAPL - 11773/2022	ACHYUTAN ANDA PATTNAIK	C.O.	COURT NO. 5	Order Dtd. 2023-01-18			(Seat No - 4)
1	7969	19.01	WP (C)	G C	C.O	COUR	Order Dtd. 2023-01-18			(S

61	/2023	.2023	-681/2023	BARIK	.	T NO. 3 OLD				eat No - 4)
162	7970/2023	19.01.2023	BLAPL-12782/2022	H. JENA	C.O.	COURT NO. 10	Order Dtd. 2023-01-17			(S eat No - 4)
163	7971/2023	19.01.2023	CRLMA-9/2023	A.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-01-17			(S eat No - 4)
164	7972/2023	19.01.2023	ITA-141/2012	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-01-16	CIVIL REVISION		(S eat No - 1)
165	7973/2023	19.01.2023	BLAPL-9454/2022	M. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-01-17			(S eat No - 1)
166	7974/2023	19.01.2023	WP (C)-161/2023	SUBRATA PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-18			(S eat No - 1)
167	7975/2023	19.01.2023	CONTC-177/2023	S.B. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-18			(S eat No - 1)
168	7976/2023	19.01.2023	BLAPL-9655/2022	P.S. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-01-17			(S eat No - 1)
169	7977/2023	19.01.2023	WP (C)-1196/2023	M K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-18			(S eat No - 1)

										1)
170	7978/2023	19.01.2023	CONTC - 179/2023	S.B. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-18			(Seat No - 1)
171	7979/2023	19.01.2023	CONTC - 139/2023	SWAPNA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-18			(Seat No - 1)
172	7980/2023	19.01.2023	WP (C) - 243/2023	A K DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-17			(Seat No - 1)
173	7981/2023	19.01.2023	CONTC - 138/2023	SWAPNA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-18			(Seat No - 1)
174	7982/2023	19.01.2023	WP (C) - 1378/2023	S GHOSH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-17			(Seat No - 1)
175	7983/2023	19.01.2023	WA- 267/2020	M.R. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-01-17			(Seat No - 1)
176	7984/2023	19.01.2023	CONTC - 137/2023	SWAPNA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-18			(Seat No - 1)
177	7985/2023	19.01.2023	WP (C) - 767/2023	ACHYUTAN ANDA PATTANAI K	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-17			(Seat No - 1)
178	7986/2023	19.01.2023	WP (C) - 2962/	S.R. OJHA	C.O.	COURT NO.	Order Dtd. 2023-01-17			(Seat

			2009			3 OLD				No - 1)
1 7 9	7987 /202 3	19.01 .2023	CONTC - 136/2 023	SWAPNA SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18			(S ea t No - 1)
1 8 0	7988 /202 3	19.01 .2023	WP (C) - 1323/ 2023	A K PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18			(S ea t No - 1)
1 8 1	7989 /202 3	19.01 .2023	WP (C) - 30606 /2022	T. BAG	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-30	WRIT BRAN CH (DIV ISIO N BENC H-1)		(S ea t No - 10 2)
1 8 2	7990 /202 3	19.01 .2023	WP (C) - 1269/ 2023	BISHNUPR IYA PANI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18			(S ea t No - 10 2)
1 8 3	7991 /202 3	19.01 .2023	WP (C) - 1320/ 2023	A K PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18			(S ea t No - 10 2)
1 8 4	7992 /202 3	19.01 .2023	WP (C) - 7469/ 2017	T. BAG	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2023-01-16	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 10 9)
1 8 5	7993 /202 3	19.01 .2023	CMP- 1141/ 2022	SUVENDU BARIK	C.O .	COUR T NO. 20	Order Dtd. 2023-01-16			(S ea t No - 10 9)
1	7994	19.01	WP (C)	S.S.	C.O	COUR	Order Dtd. 2023-01-18			(S

86	/2023	.2023	-1147/2023	BISWAL	.	T NO. 3 OLD				eat No - 109)
187	7995/2023	19.01.2023	WP (C) - 3222/2011	B.K. MAHARANA	C.O.	COURT NO. 1	Order Dtd. 2023-01-17			(Seat No - 109)
188	7996/2023	19.01.2023	WP (C) - 25702/2020	K.R. JENA	C.O.	COURT NO. 3	Order Dtd. 2023-01-18			(Seat No - 109)
189	7997/2023	19.01.2023	WP (C) - 3222/2011	R.K.BARI K	C.O.	COURT NO. 1	Order Dtd. 2023-01-17			(Seat No - 109)
190	7998/2023	19.01.2023	CRLA-168/2022	R.K. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2023-01-18		CRIMINAL APPEAL	(Seat No - 7)
191	7999/2023	19.01.2023	CONTC - 170/2023	S.B. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-18			(Seat No - 7)
192	8000/2023	19.01.2023	WP (C) - 440/2023	BALARAM SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-01-17			(Seat No - 7)
193	8001/2023	19.01.2023	CRLMC - 687/2021	P. K. ROUSTRAY	GENERAL		Order Dtd. 2021-09-01	VIGILANCE REPORT		(Seat No - 7)
1	8002	19.01	CONTC	M/S.SHAS	C.O	COUR	Order Dtd. 2023-01-18			(S

94	/2023	.2023	-169/2023	HI BHUSAN BISWAL	.	T NO. 3 OLD				eat No - 7)
195	8003/2023	19.01.2023	BLAPL - 8907/2022	H.K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2023-01-17			(Seat No - 7)
196	8004/2023	19.01.2023	WP (C) - 180/2016	B K DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-01-17		WRIT BRANCH (DIVISION BENCH)	(Seat No - 107)
197	8005/2023	19.01.2023	CONTC - 168/2023	M/S.SHASHI BHUSAN BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-18			(Seat No - 107)
198	8006/2023	19.01.2023	BLAPL - 9038/2022	M.R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2023-01-17			(Seat No - 107)
199	8007/2023	19.01.2023	WP (C) - 29286/2021	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-17			(Seat No - 107)
200	8008/2023	19.01.2023	BLAPL - 8928/2022	S.P. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-01-17			(Seat No - 107)
201	8009/2023	19.01.2023	WP (C) - 45/2023	S S KASHYAP	C.O.	COURT NO. 4	Order Dtd. 2023-01-17			(Seat No - 107)

										7)
2022	8010/2023	19.01.2023	BLAPL - 9471/2022	R.K.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2023-01-17			(Seat No - 107)
2023	8011/2023	19.01.2023	WA- 731/2021	P.K. JENA	C.O.	COURT NO. 3	Order Dtd. 2023-01-18	WRIT APPEAL		(Seat No - 6)
2024	8012/2023	19.01.2023	WP (C) - 43/2023	N K ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-01-17			(Seat No - 6)
2025	8013/2023	19.01.2023	BLAPL - 9297/2022	M. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-01-17	BAIL - 2 (CR MINAL MISC -2)		(Seat No - 10)
2026	8014/2023	19.01.2023	BLAPL - 7072/2022	B.B. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2023-01-17			(Seat No - 10)
2027	8015/2023	19.01.2023	STREV - 24/2014	S BUDGATA	C.O.	COURT NO. 17	Order Dtd. 2023-01-17			(Seat No - 10)
2028	8016/2023	19.01.2023	STREV - 23/2018	J SAHOO	C.O.	COURT NO. 22	Order Dtd. 2023-01-17			(Seat No - 10)
2029	8017/2023	19.01.2023	BLAPL - 7118/2022	SUSMITA PATTNAIK	C.O.	COURT NO. 17	Order Dtd. 2023-01-17			(Seat No

										-10)
210	8018/2023	19.01.2023	BLAPL - 6718/2022	R.K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2023-01-17			(Seat No - 10)
211	8019/2023	19.01.2023	BLAPL - 10024/2022	S. SAMAL	C.O.	COURT NO. 17	Order Dtd. 2023-01-17			(Seat No - 10)
212	8020/2023	19.01.2023	BLAPL - 9828/2022	A.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-01-16			(Seat No - 10)
213	8021/2023	19.01.2023	BLAPL - 10586/2022	NIRANJAN HARICHANDAN	C.O.	COURT NO. 17	Order Dtd. 2023-01-18			(Seat No - 10)
214	8022/2023	19.01.2023	BLAPL - 10562/2022	NIRANJAN HARICHANDAN	C.O.	COURT NO. 17	Order Dtd. 2023-01-18			(Seat No - 10)
215	8023/2023	19.01.2023	BLAPL - 10655/2022	S.BARIK	C.O.	COURT NO. 10	Order Dtd. 2023-01-18			(Seat No - 10)
216	8024/2023	19.01.2023	CRLMC - 1655/2016	S.MOHARANA	C.O.	COURT NO. 10	Order Dtd. 2023-01-09			(Seat No - 10)
2	8025	19.01	CRLMC	S.S.	C.O.	COUR	Order Dtd. 2023-01-09			(S

17	/2023	.2023	- 1655/ 2016	BISWAL	.	T NO. 10				ea t No - 10)
218	8026 /2023	19.01 .2023	ABLAP L- 15920 /2022	CHHABI RANA	GEN ERA L		Order Dtd. 2022-12-21			(S ea t No - 10)
219	8027 /2023	19.01 .2023	MATA- 2/2023	C.R. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2023-02-21		FIRS T APPE AL	(S ea t No - 7)
220	8028 /2023	19.01 .2023	WP (C) - 823/2 023	N K SEN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18			(S ea t No - 7)
221	8029 /2023	19.01 .2023	CMP- 3/2023	D. SWAIN	C.O .	COUR T NO. 20	Order Dtd. 2023-01-16			(S ea t No - 7)
222	8030 /2023	19.01 .2023	WP (C) - 1075/ 2023	SUMANT DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18			(S ea t No - 7)
223	8031 /2023	19.01 .2023	RPFAM - 352/2 022	S.R. TRIPATHY	C.O .	COUR T NO. 20	Order Dtd. 2023-01-17			(S ea t No - 7)
224	8032 /2023	19.01 .2023	RPFAM - 79/20 11	A.K. SAHOO	C.O .	COUR T NO. 20	Order Dtd. 2023-01-18			(S ea t No - 7)
225	8033 /2023	19.01 .2023	WP (C) - 21889 /2018	A K BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2023-01-18			(S ea t No

										- 7)
2 2 6	8034 /202 3	19.01 .2023	WP (C) - 32997 /2022	A K BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 7)
2 2 7	8035 /202 3	19.01 .2023	RPFAM - 52/20 11	M.R. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18			(S ea t No - 7)
2 2 8	8036 /202 3	19.01 .2023	WP (C) - 21889 /2018	S BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2023-01-18			(S ea t No - 7)
2 2 9	8037 /202 3	19.01 .2023	WP (C) - 16003 /2015	DEBENDRA SWAIN	C.O .	COUR T NO. 3	Order Dtd. 2023-01-18			(S ea t No - 7)
2 3 0	8038 /202 3	19.01 .2023	WP (C) - 28970 /2022	M M DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-17			(S ea t No - 7)
2 3 1	8039 /202 3	19.01 .2023	WP (C) - 1116/ 2023	A. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18			(S ea t No - 7)
2 3 2	8040 /202 3	19.01 .2023	WP (C) - 16669 /2017	M M PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18			(S ea t No - 7)
2 3 3	8041 /202 3	19.01 .2023	WP (C) - 16421 /2022	S.K.BEHE RA	C.O .	COUR T NO. 6	Order Dtd. 2023-01-18			(S ea t No - 7)
2 3 4	8042 /202 3	19.01 .2023	WP (C) - 36695	P.K.BARI K	C.O .	COUR T NO.	Order Dtd. 2023-01-17			(S ea t

			/2022			3 OLD				No - 7)
2 3 5	8043 /202 3	19.01 .2023	CONTC - 171/2 023	S.B. BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18			(S ea t No - 7)
2 3 6	8044 /202 3	19.01 .2023	CONTC - 172/2 023	S.B. BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18			(S ea t No - 7)
2 3 7	8045 /202 3	19.01 .2023	CONTC - 173/2 023	S.B. BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18			(S ea t No - 7)
2 3 8	8046 /202 3	19.01 .2023	CONTC - 174/2 023	S.B. BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18			(S ea t No - 7)
2 3 9	8047 /202 3	19.01 .2023	WP (C) - 38227 /2021	P.K. PATRI	C.O .	COUR T NO. 4	Order Dtd. 2023-01-11			(S ea t No - 7)
2 4 0	8048 /202 3	19.01 .2023	CONTC - 175/2 023	S.B. BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18			(S ea t No - 7)
2 4 1	8049 /202 3	19.01 .2023	CONTC - 176/2 023	S.B. BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18			(S ea t No - 7)
2 4 2	8050 /202 3	19.01 .2023	ELPET - 6/201 9	G AGARWAL	GEN ERA L		Exhibits	1 TO 36	M.J. C.	(S ea t No - 4)
2 4	8051 /202	19.01 .2023	WP (C) -	ATMAJIT MANMITH	C.O .	COUR T	Order Dtd. 2023-01-18			(S ea

3	3		928/2023	DAS		NO. 3 OLD				t No - 4)
244	8052/2023	19.01.2023	WP (C) - 1055/2023	ATMAJIT MANMITH DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-18			(Seat No - 4)
245	8053/2023	19.01.2023	WP (C) - 798/2023	B.P.PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-18			(Seat No - 4)
246	8054/2023	19.01.2023	WP (C) - 35483/2022	B. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-01-16			(Seat No - 4)
247	8055/2023	19.01.2023	WP (C) - 34647/2022	S. DASH	C.O.	COURT NO. 20	Order Dtd. 2023-01-18			(Seat No - 4)
248	8056/2023	19.01.2023	WP (C) - 36276/2022	G K DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-18			(Seat No - 4)
249	8057/2023	19.01.2023	WP (C) - 1164/2023	ASHOK KUMAR ROUT	C.O.	COURT NO. 20	Order Dtd. 2023-01-18			(Seat No - 4)
250	8058/2023	19.01.2023	WP (C) - 36276/2022	B K PADHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-18			(Seat No - 4)
251	8059/2023	19.01.2023	BLAPL - 10154/2022	S.BARIK	C.O.	COURT NO. 12	Order Dtd. 2023-01-17			(Seat No - 4)
2	8060	19.01	WP (C)	P K JENA	C.O	COUR	Order Dtd. 2023-01-17			(S

52	/2023	.2023	-36367/2022		.	T NO. 3 OLD				eat No - 4)
253	8061/2023	19.01.2023	CRLMP - 49/2023	BISWARAN JAN MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2023-01-17			(Seat No - 4)
254	8062/2023	19.01.2023	WP (C) - 646/2023	R C ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-18			(Seat No - 4)
255	8063/2023	19.01.2023	WP (C) - 36824/2022	A.K. ROUT	C.O.	COURT NO. 20	Order Dtd. 2023-01-12			(Seat No - 4)
256	8064/2023	19.01.2023	WP (C) - 555/2023	ACHYUTAN ANDA PATTANAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-18			(Seat No - 4)
257	8065/2023	19.01.2023	ABLAP L- 528/2023	J. PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2023-01-18		BAIL - 2 (CRIMINAL MISC -2)	(Seat No - 9)
258	8066/2023	19.01.2023	WP (C) - 1194/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 2	Order Dtd. 2023-01-18			(Seat No - 9)
259	8067/2023	19.01.2023	WP (C) - 1178/2023	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-18			(Seat No - 9)
260	8068/2023	19.01.2023	WP (C) - 1104/2023	MANORANJAN PADHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-17			(Seat No -

										9)
2 6 1	8069 /202 3	19.01 .2023	WP (C) - 1198/ 2023	R K MALLICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-17			(S ea t No - 9)
2 6 2	8070 /202 3	19.01 .2023	WP (C) - 1161/ 2023	M R BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-17			(S ea t No - 9)
2 6 3	8071 /202 3	19.01 .2023	WP (C) - 1162/ 2023	M R BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-17			(S ea t No - 9)
2 6 4	8072 /202 3	19.01 .2023	WP (C) - 1112/ 2023	KODANDA KUMAR BHUYAN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-17			(S ea t No - 9)
2 6 5	8073 /202 3	19.01 .2023	ABLAP L- 15128 /2022	P K PANI	C.O .	COUR T NO. 2	Order Dtd. 2023-01-17			(S ea t No - 9)
2 6 6	8074 /202 3	19.01 .2023	WP (C) - 1110/ 2023	A K PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-17			(S ea t No - 9)
2 6 7	8075 /202 3	19.01 .2023	WP (C) - 1294/ 2023	J R KAR	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-17			(S ea t No - 9)
2 6 8	8076 /202 3	19.01 .2023	WP (C) - 24/20 23	M R SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-17			(S ea t No - 9)
2 6 9	8077 /202 3	19.01 .2023	WP (C) - 321/2 023	P K SWAIN	C.O .	COUR T NO. 2	Order Dtd. 2023-01-17			(S ea t No

						OLD				-9)
270	8078/2023	19.01.2023	WP (C) - 36943/2022	R. CH. ROUTH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-17			(Seat No - 9)
271	8079/2023	19.01.2023	WP (C) - 9512/2021	PRASANJIT BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-01-18	WRIT BRANCH-1		(Seat No - 2)
272	8080/2023	19.01.2023	CRLMC - 115/2023	A.K. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-01-17			(Seat No - 2)
273	8081/2023	19.01.2023	WP (C) - 445/2023	R M NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-17			(Seat No - 2)
274	8082/2023	19.01.2023	CRLMC - 10/2023	A. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-01-17	CRIMINAL MISC		(Seat No - 1)
275	8083/2023	19.01.2023	CRLMC - 9/2023	A. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-01-17	CRIMINAL MISC		(Seat No - 1)
276	8084/2023	19.01.2023	CRLMC - 2866/2022	S. BARIK	C.O.	COURT NO. 12	Order Dtd. 2023-01-17	CRIMINAL MISC		(Seat No - 5)
277	8085/2023	19.01.2023	CRLMC - 2867/2022	S. BARIK	C.O.	COURT NO. 12	Order Dtd. 2023-01-17	CRIMINAL MISC		(Seat No - 5)
278	8086/2023	19.01.2023	CRLMC - 2464/	A.K. NAYAK	C.O.	COURT NO.	Order Dtd. 2023-01-17			(Seat

			2022			12				No-5)
279	8087/2023	19.01.2023	CRLMC - 4096/2022	J.R. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2023-01-17			(Seat No-5)
280	8088/2023	19.01.2023	WP (C) - 643/2023	SWAPNA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-17			(Seat No-5)
281	8089/2023	19.01.2023	CRLMC - 4089/2022	A. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-01-18		CRIMINAL MISC	(Seat No-5)
282	8090/2023	19.01.2023	WP (C) - 663/2023	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-17			(Seat No-5)
283	8091/2023	19.01.2023	WP (C) - 1370/2023	P. CH. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-18			(Seat No-5)
284	8092/2023	19.01.2023	WP (C) - 668/2023	S K SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-17			(Seat No-5)
285	8093/2023	19.01.2023	WP (C) - 1514/2023	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-18			(Seat No-5)
286	8094/2023	19.01.2023	WP (C) - 831/2023	D B RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-18			(Seat No-5)
288	8095/2023	19.01.2023	WP (C) -	K N SAHOO	C.O.	COURT	Order Dtd. 2023-01-18			(Seat

7	3		1519/ 2023			NO. 3 OLD				t No - 5)
2 8 8	8096 /202 3	19.01 .2023	WP (C) - 1386/ 2023	D. BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-18		WRIT BRAN CH-8	(S ea t No - 42)
2 8 9	8097 /202 3	19.01 .2023	WP (C) - 28490 /2022	S K BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-17		WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 4)
2 9 0	8098 /202 3	19.01 .2023	WP (C) - 1386/ 2023	R.K. BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-18		WRIT BRAN CH-8	(S ea t No - 42)
2 9 1	8099 /202 3	19.01 .2023	WP (C) - 23009 /2018	M/S B.SAMANT ARAY	C.O .	DR (J)	Order Dtd. 2023-01-18			(S ea t No - 42)
2 9 2	8100 /202 3	19.01 .2023	WP (C) - 1375/ 2023	R.K. BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-18		WRIT BRAN CH-8	(S ea t No - 42)
2 9 3	8101 /202 3	19.01 .2023	WP (C) - 1175/ 2023	BIKRAM SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-18			(S ea t No - 42)
2 9 4	8102 /202 3	19.01 .2023	CMP- 720/2 016	J. PRADHAN	C.O .	COUR T NO. 1	Order Dtd. 2016-01-16			(S ea t No - 42)

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295	8103/2023	19.01.2023	ABLAP L-15268/2022	S. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-01-18			(Seat No - 42)
296	8104/2023	19.01.2023	ARBA-39/2018	K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-01-09			(Seat No - 42)
297	8105/2023	19.01.2023	ABLAP L-15126/2022	J.P.KAR	C.O.	COURT NO. 2	Order Dtd. 2023-01-18			(Seat No - 42)
298	8106/2023	19.01.2023	ARBA-39/2018	R.K. MOHABHOI	C.O.	COURT NO. 1	Order Dtd. 2023-01-09			(Seat No - 42)
299	8107/2023	19.01.2023	ABLAP L-15218/2022	K.R. JENA	C.O.	COURT NO. 2	Order Dtd. 2023-01-18	BAIL - 1 (CRIMINAL MISC -1)		(Seat No - 3)
300	8108/2023	19.01.2023	ARBA-39/2018	R.K. MOHABHOI	C.O.	COURT NO. 1	Order Dtd. 2023-01-09			(Seat No - 3)
301	8109/2023	19.01.2023	ABLAP L-14654/2022	P.K.BARI K	C.O.	COURT NO. 2	Order Dtd. 2023-01-18			(Seat No - 3)
302	8110/2023	19.01.2023	ARBA-41/2018	K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2023-01-09			(Seat No -

										3)
303	8111/2023	19.01.2023	WP (C) - 34120/2021	D BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-13			(Seat No - 3)
304	8112/2023	19.01.2023	ABLAP L- 14648/2022	A.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-01-18			(Seat No - 3)
305	8113/2023	19.01.2023	ABLAP L- 14559/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2023-01-18		BAIL - 2 (CR MINA L MISC -2)	(Seat No - 10)
306	8114/2023	19.01.2023	WP (C) - 30075/2022	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-13			(Seat No - 10)
307	8115/2023	19.01.2023	ABLAP L- 14542/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2023-01-18		BAIL - 2 (CR MINA L MISC -2)	(Seat No - 10)
308	8116/2023	19.01.2023	CONTC - 7644/2022	C R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-13		CONT EMPT	(Seat No - 3)
309	8117/2023	19.01.2023	ABLAP L- 14539/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2023-01-18		BAIL - 2 (CR MINA L MISC -2)	(Seat No - 10)
310	8118/2023	19.01.2023	ABLAP L- 555/2023	J.PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2023-01-18		BAIL - 2 (CR MINA L MISC -2)	(Seat No - 9)

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3 1 1	8119 /202 3	19.01 .2023	ABLAP L- 549/2 023	BISWA RANJAN DALAI	C.O .	COUR T NO. 2	Order Dtd. 2023-01-18		BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 9)
3 1 2	8120 /202 3	19.01 .2023	ABLAP L- 540/2 023	J.PRADHA N	C.O .	COUR T NO. 2	Order Dtd. 2023-01-18		BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 9)
3 1 3	8121 /202 3	19.01 .2023	ABLAP L- 15662 /2022	BALARAM SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-18			(S ea t No - 9)
3 1 4	8122 /202 3	19.01 .2023	ABLAP L- 8758/ 2022	PRADIPTA BEURA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-16			(S ea t No - 9)
3 1 5	8123 /202 3	19.01 .2023	ABLAP L- 15661 /2022	BALARAM SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-18			(S ea t No - 9)
3 1 6	8124 /202 3	19.01 .2023	ABLAP L- 12726 /2022	P BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-16			(S ea t No - 9)
3 1 7	8125 /202 3	19.01 .2023	ABLAP L- 15262 /2022	P.K.PAL	C.O .	COUR T NO. 2	Order Dtd. 2023-01-18			(S ea t No - 9)
3 1 8	8126 /202 3	19.01 .2023	ABLAP L- 15849 /2022	S K BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-17			(S ea t No - 9)
3 1	8127 /202	19.01 .2023	ABLAP L-	P. BEHERA	C.O .	COUR T	Order Dtd. 2023-01-17			(S ea

9	3		15156 /2022			NO. 2				t No - 9)
3 2 0	8128 /202 3	19.01 .2023	BLAPL - 3596/ 2022	P.K. MOHANTY	C.O .	COUR T NO. 7	Order Dtd. 2023-01-18			(S ea t No - 9)
3 2 1	8129 /202 3	19.01 .2023	ABLAP L- 564/2 023	M. DAS	C.O .	COUR T NO. 2	Order Dtd. 2023-01-18		BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 9)
3 2 2	8130 /202 3	19.01 .2023	ABLAP L- 554/2 023	S. BARIK	C.O .	COUR T NO. 2	Order Dtd. 2023-01-18		BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 9)
3 2 3	8131 /202 3	19.01 .2023	ABLAP L- 8780/ 2022	P BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-16			(S ea t No - 9)
3 2 4	8132 /202 3	19.01 .2023	ABLAP L- 563/2 023	DIBYA CHARAN SWAIN	C.O .	COUR T NO. 2	Order Dtd. 2023-01-18			(S ea t No - 9)
3 2 5	8133 /202 3	19.01 .2023	ABLAP L- 552/2 023	S.K. SINGH	C.O .	COUR T NO. 2	Order Dtd. 2023-01-18		BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 9)
3 2 6	8134 /202 3	19.01 .2023	ABLAP L- 9476/ 2022	D B RATH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-17			(S ea t No - 9)
3 2 7	8135 /202 3	19.01 .2023	ABLAP L- 550/2 023	MRUTUNJA YA MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2023-01-18			(S ea t No

										-9)
38	8136 /2023	19.01 .2023	ABLAP L- 562/2 023	LAXMIDHAR MOHANTY	C.O .	COURT NO. 2	Order Dtd. 2023-01-18		BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 9)
39	8137 /2023	19.01 .2023	ABLAP L- 565/2 023	B SINGH	C.O .	COURT NO. 2	Order Dtd. 2023-01-18			(S ea t No - 9)
30	8138 /2023	19.01 .2023	ABLAP L- 533/2 023	H.S. PAIKRAY	C.O .	COURT NO. 2	Order Dtd. 2023-01-18		BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 9)
31	8139 /2023	19.01 .2023	ABLAP L- 561/2 023	R.K. SAHU	C.O .	COURT NO. 2	Order Dtd. 2023-01-18		BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 9)
32	8140 /2023	19.01 .2023	ABLAP L- 15113 /2022	AMLAN SHAKTI PAUL	C.O .	COURT NO. 2	Order Dtd. 2023-01-17		BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 11)
33	8141 /2023	19.01 .2023	ABLAP L- 527/2 023	H.S. PAIKRAY	C.O .	COURT NO. 2	Order Dtd. 2023-01-18		BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 9)
34	8142 /2023	19.01 .2023	ABLAP L- 525/2 023	N ROUT	C.O .	COURT NO. 2	Order Dtd. 2023-01-18			(S ea t No - 9)
35	8143 /2023	19.01 .2023	ABLAP L- 560/2 023	SANJIB KUMAR BHANJADE O	C.O .	COURT NO. 2	Order Dtd. 2023-01-18		BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 9)

									L MISC -2)	- 9)
3 3 6	8144 /202 3	19.01 .2023	ABLAP L- 507/2 023	B.K. PANDA	C.O .	COUR T NO. 2	Order Dtd. 2023-01-17		BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 9)
3 3 7	8145 /202 3	19.01 .2023	ABLAP L- 558/2 023	M. DAS	C.O .	COUR T NO. 2	Order Dtd. 2023-01-18			(S ea t No - 9)
3 3 8	8146 /202 3	19.01 .2023	ABLAP L- 493/2 023	P.K. BARIK	C.O .	COUR T NO. 2	Order Dtd. 2023-01-17			(S ea t No - 9)
3 3 9	8147 /202 3	19.01 .2023	ABLAP L- 556/2 023	A.K.NAYA K	C.O .	COUR T NO. 2	Order Dtd. 2023-01-18			(S ea t No - 9)
3 4 0	8148 /202 3	19.01 .2023	ABLAP L- 492/2 023	H.K. DAS	C.O .	COUR T NO. 2	Order Dtd. 2023-01-17			(S ea t No - 9)
3 4 1	8149 /202 3	19.01 .2023	WP (C) - 645/2 023	B.K. MAHARANA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18			(S ea t No - 9)
3 4 2	8150 /202 3	19.01 .2023	WP (C) - 644/2 023	B.K. MAHARANA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18			(S ea t No - 9)
3 4 3	8151 /202 3	19.01 .2023	ABLAP L- 491/2 023	H.K. DAS	C.O .	COUR T NO. 2	Order Dtd. 2023-01-17			(S ea t No - 9)
3	8152	19.01	WP (C)	R K	C.O	CH	Order Dtd. 2023-01-16			(S

44	/2023	.2023	-16443/2009	MAHABHOI	.				eat No - 9)
345	8153/2023	19.01.2023	WP (C) - 649/2023	R.CH.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-18		(Seat No - 9)
346	8154/2023	19.01.2023	CMP-1334/2022	H.K.DASH	C.O.	COURT NO. 20	Order Dtd. 2023-01-18		(Seat No - 9)
347	8155/2023	19.01.2023	ABLAP L-524/2023	P K JENA	C.O.	COURT NO. 2	Order Dtd. 2023-01-18		(Seat No - 9)
348	8156/2023	19.01.2023	WP (C) - 651/2023	R.CH.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-18		(Seat No - 9)
349	8157/2023	19.01.2023	CMP-1314/2022	ABINASH SUNDARAY	C.O.	COURT NO. 20	Order Dtd. 2023-01-18		(Seat No - 9)
350	8158/2023	19.01.2023	ABLAP L-521/2023	A K SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-01-18		(Seat No - 9)
351	8159/2023	19.01.2023	WP (C) - 21830/2018	S. BISWAL	C.O.	COURT NO. 3	Order Dtd. 2023-01-18		(Seat No - 9)
352	8160/2023	19.01.2023	CMP-1219/2022	S.K. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2023-01-13	WRIT BRANCH-3	(Seat No - 12)

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3 5 3	8161 /202 3	19.01 .2023	ABLAP L- 519/2 023	J PRADHAN	C.O .	COUR T NO. 2	Order Dtd. 2023-01-18			(S ea t No - 12)
3 5 4	8162 /202 3	19.01 .2023	WP (C) - 14846 /2014	M/S.H.N. MOHAPATR A	C.O .	COUR T NO. 9	Order Dtd. 2023-01-18			(S ea t No - 12)
3 5 5	8163 /202 3	19.01 .2023	ABLAP L- 516/2 023	DILIP SAMAL	C.O .	COUR T NO. 2	Order Dtd. 2023-01-18			(S ea t No - 12)
3 5 6	8164 /202 3	19.01 .2023	RPFAM - 9/200 7	R.K.MOHA BHOI	C.O .	COUR T NO. 2	Order Dtd. 2023-01-17			(S ea t No - 12)
3 5 7	8165 /202 3	19.01 .2023	ABLAP L- 431/2 023	A K ROUT	C.O .	COUR T NO. 2	Order Dtd. 2023-01-16			(S ea t No - 12)
3 5 8	8166 /202 3	19.01 .2023	CMP- 1287/ 2022	J.PRADHA N	C.O .	COUR T NO. 20	Order Dtd. 2023-01-17			(S ea t No - 12)
3 5 9	8167 /202 3	19.01 .2023	ABLAP L- 15274 /2022	ASUTOSH TRIPATHY	C.O .	COUR T NO. 2	Order Dtd. 2023-01-18			(S ea t No - 12)
3 6 0	8168 /202 3	19.01 .2023	BLAPL - 7268/	B B MALLICK	C.O .	COUR T NO.	Order Dtd. 2023-01-17			(S ea t

			2022			17			No-12)
361	8169/2023	19.01.2023	CMP-1338/2022	R.K.SAHU	C.O.	COURT NO. 20	Order Dtd. 2023-01-17		(Seat No-12)
362	8170/2023	19.01.2023	CMP-1345/2022	J.C.BARAL	C.O.	COURT NO. 20	Order Dtd. 2023-01-06		(Seat No-12)
363	8171/2023	19.01.2023	BLAPL-7203/2022	B B MALLICK	C.O.	COURT NO. 17	Order Dtd. 2023-01-17		(Seat No-12)
364	8172/2023	19.01.2023	CMP-1363/2022	P.K.JENA	C.O.	COURT NO. 20	Order Dtd. 2023-01-18	WRIT BRANCH-4	(Seat No-38)
365	8173/2023	19.01.2023	WP (C) - 1077/2023	SUMANT DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-18		(Seat No-38)
366	8174/2023	19.01.2023	BLAPL-7546/2022	DEBASIS MISHRA	C.O.	COURT NO. 23	Order Dtd. 2023-01-17		(Seat No-38)
367	8175/2023	19.01.2023	WP (C) - 22832/2021	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-17		(Seat No-38)

368	8176 /2023	19.01 .2023	WP (C) - 1195/ 2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-01-18		(Seat No - 38)
369	8177 /2023	19.01 .2023	WP (C) - 9917/ 2022	M.M. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2023-01-17		(Seat No - 38)
370	8178 /2023	19.01 .2023	WP (C) - 7492/ 2018	N.C. SINGH	C.O.	COURT NO. 22	Order Dtd. 2023-01-18		(Seat No - 38)
371	8179 /2023	19.01 .2023	WP (C) - 33684 /2022	A.T.NAYA K	C.O.	COURT NO. 20	Order Dtd. 2023-01-17		(Seat No - 38)
372	8180 /2023	19.01 .2023	WP (C) - 1107/ 2023	KAPILA CHARAN NAYAK	C.O.	COURT NO. 20	Order Dtd. 2023-01-18		(Seat No - 38)
373	8181 /2023	19.01 .2023	WP (C) - 703/2 023	D. DAS	C.O.	COURT NO. 20	Order Dtd. 2023-01-17	WRIT BRAN CH-8	(Seat No - 41)
374	8182 /2023	19.01 .2023	FAO- 386/2 022	S.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2023-01-13		(Seat No - 41)
375	8183 /2023	19.01 .2023	RVWPE T- 268/2 019	D.K. DEHURY	C.O.	COURT NO. 3	Order Dtd. 2023-01-13		(Seat No

										-41)
376	8184/2023	19.01.2023	WP (C) - 1117/2023	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-01-18			(Seat No - 41)
377	8185/2023	19.01.2023	WP (C) - 37191/2022	P.K.SWAIN	C.O.	COURT NO. 22	Order Dtd. 2023-01-17	WRIT BRANCH-5		(Seat No - 32)
378	8186/2023	19.01.2023	ABLAP L- 13827/2021	GANESH SAHOO	C.O.	COURT NO. 24	Order Dtd. 2023-01-18			(Seat No - 32)
379	8187/2023	19.01.2023	BLAPL - 12586/2022	S. DASH	C.O.	COURT NO. 11	Order Dtd. 2023-01-18			(Seat No - 32)
380	8188/2023	19.01.2023	WP (C) - 1132/2023	G.R.PATRA	C.O.	COURT NO. 22	Order Dtd. 2023-01-18			(Seat No - 32)
381	8189/2023	19.01.2023	WP (C) - 1132/2023	D.K. JENA	C.O.	COURT NO. 22	Order Dtd. 2023-01-18			(Seat No - 32)
382	8190/2023	19.01.2023	WP (C) - 1132/2023	S.MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2023-01-18			(Seat No - 32)
3	8191	19.01	ABLAP	G. SAHOO	C.O	COUR	Order Dtd. 2023-01-18			(S

83	/2023	.2023	L-13814/2021		.	T NO. 24				eat No - 32)
384	8192/2023	19.01.2023	WP (C) - 2260/2014	P K MOHANTY	GENERAL		Order Dtd. 2017-02-22		WRIT BRANCH-9	(Seat No - 51)
385	8193/2023	19.01.2023	BLAPL - 9271/2022	G. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-01-18			(Seat No - 51)
386	8194/2023	19.01.2023	CRLA-493/2014	J. KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-11		CRIMINAL APPEAL	(Seat No - 8)
387	8195/2023	19.01.2023	BLAPL - 4515/2022	S. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-17			(Seat No - 8)
388	8196/2023	19.01.2023	CONTC - 6906/2022	B.K. DAS	C.O.	COURT NO. 22	Order Dtd. 2023-01-18			(Seat No - 8)
389	8197/2023	19.01.2023	CONTC - 6961/2022	P.K.SWAIN	C.O.	COURT NO. 22	Order Dtd. 2023-01-18			(Seat No - 8)
390	8198/2023	19.01.2023	FAO-455/2022	K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-01-17		MISC . APPEAL SEC.	(Seat No - 5)
391	8199/2023	19.01.2023	ABLAP L-15123	R.K. SARANGI	C.O.	COURT NO.	Order Dtd. 2023-01-17			(Seat

			/2022			2				No-5)
392	8200/2023	19.01.2023	FAO-454/2022	K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-01-17		MISC . APPEAL SEC.	(Seat No-5)
393	8201/2023	19.01.2023	ABLAP L-15940/2022	M.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-01-18		BAIL - 1 (CRIMINAL MISC -1)	(Seat No-1)
394	8202/2023	19.01.2023	ABLAP L-15949/2022	R.K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2023-01-18			(Seat No-1)
395	8203/2023	19.01.2023	ABLAP L-304/2023	B.K. PANDA	C.O.	COURT NO. 2	Order Dtd. 2023-01-18			(Seat No-1)
396	8204/2023	19.01.2023	ABLAP L-16171/2022	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2023-01-18		BAIL - 1 (CRIMINAL MISC -1)	(Seat No-6)
397	8205/2023	19.01.2023	FAO-453/2022	K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-01-17		MISC . APPEAL SEC.	(Seat No-5)
398	8206/2023	19.01.2023	FAO-451/2022	K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-01-17		MISC . APPEAL SEC.	(Seat No-5)
399	8207/2023	19.01.2023	CRLA-477/2014	J. KAMILA	C.O.	COURT NO. 22	Order Dtd. 2023-01-18		CRIMINAL APPEAL	(Seat No-8)

400	8208/2023	19.01.2023	FAO-450/2022	K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-01-17	MISC . APPEAL SEC.	(Seat No - 5)
401	8209/2023	19.01.2023	CRLA-483/2016	H.K. MOHANTA	C.O.	COURT NO. 22	Order Dtd. 2023-01-18	CRIMINAL APPEAL	(Seat No - 4)
402	8210/2023	19.01.2023	MACA-235/2022	S.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-01-17		(Seat No - 4)
403	8211/2023	19.01.2023	ABLAP L-13901/2021	S.K. DAS	C.O.	COURT NO. 24	Order Dtd. 2023-01-18		(Seat No - 4)
404	8212/2023	19.01.2023	ABLAP L-10917/2022	S.D. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-18	BAIL - 2 (CRIMINAL MISC -2)	(Seat No - 9)
405	8213/2023	19.01.2023	MACA-235/2022	P.K.BARI K	C.O.	COURT NO. 1	Order Dtd. 2023-01-17		(Seat No - 9)
406	8214/2023	19.01.2023	ABLAP L-2447/2021	ARUN KUMAR BUDHIA	C.O.	COURT NO. 7	Order Dtd. 2023-01-18		(Seat No - 9)
407	8215/2023	19.01.2023	ABLAP L-277/2023	H.K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2023-01-12		(Seat No - 9)
408	8216/2023	19.01.2023	ABLAP L-17699/2019	P.K.BEHERA	C.O.	COURT NO. 7	Order Dtd. 2023-01-18		(Seat No - 9)

										-9)
409	8217/2023	19.01.2023	MACA-272/2022	S.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2023-01-17			(Seat No - 9)
410	8218/2023	19.01.2023	ABLAP L-6786/2022	P.K. JENA	C.O.	COURT NO. 7	Order Dtd. 2023-01-18			(Seat No - 9)
411	8219/2023	19.01.2023	MACA-405/2022	B.MAHALI	C.O.	COURT NO. 23	Order Dtd. 2023-01-17			(Seat No - 9)
412	8220/2023	19.01.2023	BLAPL - 5472/2020	PRASANJIT BEHERA	C.O.	COURT NO. 7	Order Dtd. 2023-01-18			(Seat No - 9)
413	8221/2023	19.01.2023	MACA-405/2022	B.N. SAMANTARAY	C.O.	COURT NO. 23	Order Dtd. 2023-01-17			(Seat No - 9)
414	8222/2023	19.01.2023	BLAPL - 1943/2022	BIKASH PARIJA	C.O.	COURT NO. 7	Order Dtd. 2023-01-18			(Seat No - 9)
415	8223/2023	19.01.2023	FAO-456/2022	K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-01-17		MISC . APPEAL SEC.	(Seat No - 5)
416	8224/2023	19.01.2023	MACA-405/2022	S.B. DAS	C.O.	COURT NO. 23	Order Dtd. 2023-01-17			(Seat No - 5)
417	8225/2023	19.01.2023	WPC (OAC) - 37/20	SARADA NAYAK	C.O.	COURT NO.	Order Dtd. 2023-01-18			(Seat

			12			3 OLD				No - 5)
4 1 8	8226 /202 3	19.01 .2023	FAO- 57/20 22	SANGRAM DAS	C.O .	COUR T NO. 23	Order Dtd. 2023-01-17			(S ea t No - 5)
4 1 9	8227 /202 3	19.01 .2023	RSA- 65/20 22	S. MOHARANA	C.O .	COUR T NO. 23	Order Dtd. 2023-01-18		SECO ND APPE AL	(S ea t No - 5)
4 2 0	8228 /202 3	19.01 .2023	FAO- 57/20 22	B.K. PATI	C.O .	COUR T NO. 23	Order Dtd. 2023-01-17			(S ea t No - 5)
4 2 1	8229 /202 3	19.01 .2023	WPC (O A) - 682/2 013	DILLIP SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-18			(S ea t No - 5)
4 2 2	8230 /202 3	19.01 .2023	ABLAP L- 14895 /2021	BALARAM SINGH	C.O .	COUR T NO. 7	Order Dtd. 2023-01-18			(S ea t No - 5)
4 2 3	8231 /202 3	19.01 .2023	WP (C) - 830/2 023	R.K.MALL ICK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18			(S ea t No - 5)
4 2 4	8232 /202 3	19.01 .2023	WP (C) - 11383 /2020	A.P. MISHRA	C.O .	COUR T NO. 20	Order Dtd. 2023-01-18		WRIT BRAN CH-6	(S ea t No - 26)
4 2 5	8233 /202 3	19.01 .2023	CONTC - 133/2 023	D.BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-17			(S ea t No - 26)

4 2 6	8234 /202 3	19.01 .2023	WP (C) - 27013 /2022	S.K. SWAIN	C.O .	COUR T NO. 22	Order Dtd. 2023-01-18		WRIT BRAN CH-4	(S ea t No - 38)
4 2 7	8235 /202 3	19.01 .2023	WP (C) - 14265 /2021	PRATAP SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18			(S ea t No - 38)
4 2 8	8236 /202 3	19.01 .2023	WP (C) - 37132 /2022	J.PRADHA N	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18			(S ea t No - 38)
4 2 9	8237 /202 3	19.01 .2023	WP (C) - 125/2 023	A. KALASH	C.O .	COUR T NO. 22	Order Dtd. 2023-01-18			(S ea t No - 38)
4 3 0	8238 /202 3	19.01 .2023	WP (C) - 317/2 023	P.K. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18			(S ea t No - 38)
4 3 1	8239 /202 3	19.01 .2023	WP (C) - 196/2 023	A. MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2023-01-18			(S ea t No - 38)
4 3 2	8240 /202 3	19.01 .2023	WP (C) - 36817 /2022	B.K.SWAI N	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18			(S ea t No - 38)
4 3 3	8241 /202 3	19.01 .2023	WP (C) - 209/2 013	J.PRADHA N	C.O .	COUR T NO. 3	Order Dtd. 2023-01-18		WRIT BRAN CH-1	(S ea t No)

						OLD				- 3)
4 3 4	8242 /202 3	19.01 .2023	WP (C) - 36490 /2022	J.PRADHA N	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18			(S ea t No - 3)
4 3 5	8243 /202 3	19.01 .2023	WP (C) - 1115/ 2023	SANTOSH KUMAR MAHANTY	C.O .	COUR T NO. 22	Order Dtd. 2023-01-18			(S ea t No - 3)
4 3 6	8244 /202 3	19.01 .2023	WP (C) - 37079 /2022	B.K. PATI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-18			(S ea t No - 3)
4 3 7	8245 /202 3	19.01 .2023	CRLA- 305/2 020	S.C. BISWAL	C.O .	COUR T NO. 3	Order Dtd. 2023-01-18		CRIM INAL APPE AL	(S ea t No - 4)
4 3 8	8246 /202 3	19.01 .2023	WP (C) - 1391/ 2023	R.K.MALL ICK	C.O .	COUR T NO. 3	Order Dtd. 2023-01-18			(S ea t No - 4)
4 3 9	8247 /202 3	19.01 .2023	WP (C) - 1390/ 2023	R.K.MALL ICK	C.O .	COUR T NO. 3	Order Dtd. 2023-01-18			(S ea t No - 4)
4 4 0	8248 /202 3	19.01 .2023	WP (C) - 1393/ 2023	R.K.MALL ICK	C.O .	COUR T NO. 3	Order Dtd. 2023-01-18			(S ea t No - 4)
4 4 1	8249 /202 3	19.01 .2023	WP (C) - 1392/ 2023	R.K.MALL ICK	C.O .	COUR T NO. 3	Order Dtd. 2023-01-18			(S ea t No - 4)
4 4 2	8250 /202 3	19.01 .2023	WP (C) - 1389/ 2023	R.K.MALL ICK	C.O .	COUR T NO.	Order Dtd. 2023-01-18			(S ea t

			2023			3 OLD				No - 4)
4 4 3	8251 /202 3	19.01 .2023	WP (C) - 1236/ 2023	K.K.NATH	C.O .	COUR T NO. 22	Order Dtd. 2023-01-18		WRIT BRAN CH-6	(S ea t No - 25)
4 4 4	8252 /202 3	19.01 .2023	WP (C) - 1312/ 2023	P. NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2023-01-18			(S ea t No - 25)
4 4 5	8253 /202 3	19.01 .2023	CRLMC - 4260/ 2022	P.K.MOHA NTY	C.O .	COUR T NO. 12	Order Dtd. 2023-01-17			(S ea t No - 25)
4 4 6	8254 /202 3	19.01 .2023	CRLMC - 3704/ 2022	J. PARDHAN	C.O .	COUR T NO. 8	Order Dtd. 2023-01-17			(S ea t No - 25)
4 4 7	8255 /202 3	19.01 .2023	CRLMC - 3327/ 2022	J.C. BARAL	C.O .	COUR T NO. 12	Order Dtd. 2023-01-17			(S ea t No - 25)
4 4 8	8256 /202 3	19.01 .2023	CRLMC - 3192/ 2022	R.K.BARI K	C.O .	COUR T NO. 8	Order Dtd. 2023-01-17			(S ea t No - 25)
4 4 9	8257 /202 3	19.01 .2023	CRLMC - 547/2 022	DINABAND HU NAYAK	C.O .	COUR T NO. 12	Order Dtd. 2023-01-17		CRIM INAL MISC	(S ea t No - 6)
4 5	8258 /202	19.01 .2023	BLAPL -	L.C. BEHERA	C.O .	COUR T	Order Dtd. 2023-01-18			(S ea

0	3		10705 /2022			NO. 11				t No - 6)
4 5 1	8259 /202 3	19.01 .2023	BLAPL - 13152 /2022	R.K. SAHU	C.O .	COUR T NO. 11	Order Dtd. 2023-01-18			(S ea t No - 6)
4 5 2	8260 /202 3	19.01 .2023	CRLRE V- 198/2 021	B. DAS	C.O .	COUR T NO. 24	Order Dtd. 2023-01-17			(S ea t No - 6)
4 5 3	8261 /202 3	19.01 .2023	CRLRE V- 183/2 022	P.K.MOHA NTY	C.O .	DR (J)	Order Dtd. 2023-01-18			(S ea t No - 6)
4 5 4	8262 /202 3	19.01 .2023	WP (C) - 37015 /2022	UDAY KUMAR	C.O .	COUR T NO. 11	Order Dtd. 2023-01-18			(S ea t No - 6)
4 5 5	8263 /202 3	19.01 .2023	BLAPL - 7121/ 2022	PRAKASH KUMAR BEURA	C.O .	COUR T NO. 11	Order Dtd. 2023-01-17			(S ea t No - 6)
4 5 6	8264 /202 3	19.01 .2023	CRLRE V- 139/2 021	J.P.KAR	C.O .	COUR T NO. 5	Order Dtd. 2023-01-17			(S ea t No - 6)
4 5 7	8265 /202 3	19.01 .2023	WP (C) - 36719 /2020	G.JAYASI NGH	C.O .	COUR T NO. 22	Order Dtd. 2023-01-18		WRIT BRAN CH-2	(S ea t No - 34)
4 5 8	8266 /202 3	19.01 .2023	WP (C) - 985/2 023	J.K. MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2023-01-18		WRIT BRAN CH-2	(S ea t No - 9)

459	8267/2023	19.01.2023	LAA-8/2022	J.P.KAR	C.O.	COURT NO. 16	Order Dtd. 2023-01-17			(Seat No - 9)
460	8268/2023	19.01.2023	WP (C) - 34072/2022	S.K. LENKA	C.O.	COURT NO. 4	Order Dtd. 2023-01-18			(Seat No - 9)
461	8269/2023	19.01.2023	WP (C) - 27204/2022	PRAFULLA KUMAR MALLICK	C.O.	COURT NO. 4	Order Dtd. 2023-01-18			(Seat No - 9)
462	8270/2023	19.01.2023	WP (C) - 5860/2022	R.K.DEHURY	C.O.	COURT NO. 1	Order Dtd. 2022-01-18			(Seat No - 9)
463	8271/2023	19.01.2023	RSA-3/2022	T.K. MOHANTY	C.O.	DR (J)	Order Dtd. 2023-01-18		SECOND APPEAL	(Seat No - 5)
464	8272/2023	19.01.2023	ABLAP L-15815/2022	M.D.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-18			(Seat No - 5)
465	8273/2023	19.01.2023	WP (C) - 2916/2018	K.N.SAHO O	C.O.	COURT NO. 3	Order Dtd. 2023-01-13			(Seat No - 5)
466	8274/2023	19.01.2023	ABLAP L-12908/2022	PRASANTA KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-18			(Seat No - 5)
467	8275/2023	19.01.2023	WP (C) - 526/2023	H.S. PAIKRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-18			(Seat No - 9)

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4 6 8	8276 /202 3	19.01 .2023	ABLAP L- 12211 /2022	A.K. BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-18			(S ea t No - 5)
4 6 9	8277 /202 3	19.01 .2023	CRLMP - 53/20 23	B.SINGH	C.O .	COUR T NO. 6	Order Dtd. 2023-01-18			(S ea t No - 5)
4 7 0	8278 /202 3	19.01 .2023	WP (C) - 876/2 023	P.NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-18			(S ea t No - 5)
4 7 1	8279 /202 3	19.01 .2023	CRLMP - 54/20 23	SANTOSH KUMAR MAHANTY	C.O .	COUR T NO. 6	Order Dtd. 2023-01-18			(S ea t No - 5)
4 7 2	8280 /202 3	19.01 .2023	WP (C) - 824/2 023	N.K. SEN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-18			(S ea t No - 5)
4 7 3	8281 /202 3	19.01 .2023	WP (C) - 24770 /2022	T K BARIK	GEN ERA L		Order Dtd. 2022-11-28			(S ea t No - 5)
4 7 4	8282 /202 3	19.01 .2023	ABLAP L- 10764 /2022	CHHABI RANA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-18			(S ea t No - 5)
4 7 5	8283 /202 3	19.01 .2023	WP (C) - 1093/ 2023	M.R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-18			(S ea t No - 5)
4 7 6	8284 /202 3	19.01 .2023	CRLMP - 55/20 23	A.DAS	C.O .	COUR T NO. 6	Order Dtd. 2023-01-18			(S ea t No

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477	8285/2023	19.01.2023	WP (C) - 1149/2023	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-18			(Seat No - 5)
478	8286/2023	19.01.2023	ABLAP L- 10629/2022	T.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-18			(Seat No - 5)
479	8287/2023	19.01.2023	CRLMC - 4237/2022	A.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-01-05			(Seat No - 5)
480	8288/2023	19.01.2023	CRLMP - 56/2023	A.DAS	C.O.	COURT NO. 6	Order Dtd. 2023-01-18			(Seat No - 5)
481	8289/2023	19.01.2023	WP (C) - 1150/2023	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-18			(Seat No - 5)
482	8290/2023	19.01.2023	ABLAP L- 9466/2022	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-18			(Seat No - 5)
483	8291/2023	19.01.2023	ABLAP L- 531/2023	HAREKRUSHNA DASH	C.O.	COURT NO. 2	Order Dtd. 2023-01-18			(Seat No - 5)
484	8292/2023	19.01.2023	ABLAP L- 7473/2022	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-18			(Seat No - 5)
485	8293/2023	19.01.2023	ABLAP L- 15633	A.K.BEHERA	C.O.	COURT NO.	Order Dtd. 2023-01-18			(Seat

			/2022			2 OLD				No - 5)
4 8 6	8294 /202 3	19.01 .2023	ABLAP L- 7538/ 2022	SARAT DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-18			(S ea t No - 5)
4 8 7	8295 /202 3	19.01 .2023	WP (C) - 143/2 023	BALARAM SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-18			(S ea t No - 5)
4 8 8	8296 /202 3	19.01 .2023	ABLAP L- 530/2 023	HIMANSHU BHUSAN DASH	C.O .	COUR T NO. 2	Order Dtd. 2023-01-18			(S ea t No - 5)
4 8 9	8297 /202 3	19.01 .2023	CRLMP - 60/20 22	P.K.MOHA NTY	C.O .	COUR T NO. 4	Order Dtd. 2022-01-18			(S ea t No - 5)
4 9 0	8298 /202 3	19.01 .2023	WP (C) - 522/2 023	H.S. PAIKRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-18			(S ea t No - 5)
4 9 1	8299 /202 3	19.01 .2023	BLAPL - 9035/ 2022	S. BISWAL	C.O .	COUR T NO. 17	Order Dtd. 2023-01-16			(S ea t No - 5)
4 9 2	8300 /202 3	19.01 .2023	CRLMP - 62/20 23	M.K.PANI	C.O .	COUR T NO. 6	Order Dtd. 2023-01-18			(S ea t No - 5)
4 9 3	8301 /202 3	19.01 .2023	BLAPL - 9649/ 2022	P.K.MOHA NTY	C.O .	COUR T NO. 17	Order Dtd. 2023-01-17			(S ea t No - 5)
4 9	8302 /202	19.01 .2023	ABLAP L-	T.R. DAS	C.O .	COUR T	Order Dtd. 2023-01-18			(S ea

4	3		534/2023			NO. 2				t No - 5)
495	8303/2023	19.01.2023	ABLAP L-535/2023	T.R. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-01-18			(Seat No - 5)
496	8304/2023	19.01.2023	CVREV - 243/1998	T. PRAHARAJ	GENERAL		Entire Order		CIVIL REVISION	(Seat No - 1)
497	8305/2023	19.01.2023	ABLAP L-173/2023	N.ROUT	C.O.	COURT NO. 2	Order Dtd. 2023-01-13			(Seat No - 1)
498	8306/2023	19.01.2023	WP (C) - 33841/2022	NIRANJAN ROUT DAGARPAD A	GENERAL		Order Dtd. 2022-12-14			(Seat No - 1)
499	8307/2023	19.01.2023	CRLMP - 64/2023	M.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2023-01-18		WRIT BRANCH-8	(Seat No - 40)
500	8308/2023	19.01.2023	RVWPE T-242/2018	P. PRADHAN	GENERAL		Order Dtd. 2022-10-19			(Seat No - 40)
501	8309/2023	19.01.2023	CRLMP - 57/2023	M.N.MOHNATY	C.O.	COURT NO. 6	Order Dtd. 2023-01-18			(Seat No - 40)
502	8310/2023	19.01.2023	CMAPL - 405/2022	MANOJ KUMAR NAYAK	GENERAL		Order Dtd. 2022-12-23			(Seat No

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503	8311/2023	19.01.2023	CRLMP-1128/2020	S.K.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-01-18			(Seat No-40)
504	8312/2023	19.01.2023	CRA-264/1990	S.K.NAYAK	GENERAL		PetitionAnnexure,			(Seat No-40)
505	8313/2023	19.01.2023	CRLMP-2407/2022	M.R.BARIK	C.O.	COURT NO. 6	Order Dtd. 2023-01-18			(Seat No-40)
506	8314/2023	19.01.2023	CRLMC-4056/2022	G.K.ROUTRAY	GENERAL		Order Dtd. 2023-01-05			(Seat No-40)
507	8315/2023	19.01.2023	CRLMP-11/2023	M.A.ALI	C.O.	COURT NO. 6	Judgement Dtd. 2023-01-12			(Seat No-40)
508	8316/2023	19.01.2023	OJC-6868/1994	B. DASH	GENERAL		Order Dtd. 2008-07-08		WRIT BRANCH-4	(Seat No-17)
509	8317/2023	19.01.2023	OJC-5348/1994	B. DASH	GENERAL		Last Order		WRIT BRANCH-2	(Seat No-6)
51	8318/2023	19.01.2023	CONTC-	B.K.LENKA	C.O.	COURT	Order Dtd. 2023-01-18			(Sea

0	3		7030/ 2022			NO. 6				t No - 6)
5 1 1	8319 /202 3	19.01 .2023	OJC- 5346/ 1994	B. DASH	GEN ERA L		Order Dtd. 2008-07-08		WRIT BRAN CH-2	(S ea t No - 6)
5 1 2	8320 /202 3	19.01 .2023	OJC- 4831/ 1994	B. DASH	GEN ERA L		Order Dtd. 2008-07-08		WRIT BRAN CH-1	(S ea t No - 4)
5 1 3	8321 /202 3	19.01 .2023	CMPAT - 4/200 2	S. BISWAL	GEN ERA L		Order Dtd. 2006-08-04		CIVI L REVI SION	(S ea t No - 2)
5 1 4	8322 /202 3	19.01 .2023	ABLAP L- 16108 /2022	A.K.SAHO O	C.O .	COUR T NO. 6	Order Dtd. 2023-01-18			(S ea t No - 2)
5 1 5	8323 /202 3	19.01 .2023	RSA- 474/2 014	R.C.ROUT	C.O .	COUR T NO. 7	Order Dtd. 2023-01-17		SECO ND APPE AL	(S ea t No - 2)
5 1 6	8324 /202 3	19.01 .2023	CMPAT - 4/200 2	S. BISWAL	GEN ERA L		Order Dtd. 2006-08-18		CIVI L REVI SION	(S ea t No - 2)
5 1 7	8325 /202 3	19.01 .2023	CMPAT - 4/200 2	S. BISWAL	GEN ERA L		Order Dtd. 2007-01-05		CIVI L REVI SION	(S ea t No - 2)
5 1 8	8326 /202 3	19.01 .2023	ABLAP L- 8944/ 2018	A. BARIK	GEN ERA L		Order Dtd. 2018-08-09		BAIL - 1 (CR IMIN AL MISC -1)	(S ea t No - 8)

519	8327/2023	19.01.2023	ABLAP L-536/2023	T.R. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-01-18			(Seat No - 8)
520	8328/2023	19.01.2023	ABLAP L-537/2023	T.R. DAS	GENERAL		Order Dtd. 2023-01-18			(Seat No - 8)
521	8329/2023	19.01.2023	ABLAP L-542/2023	SUSMITA PATNAIK	C.O.	COURT NO. 2	Order Dtd. 2023-01-18			(Seat No - 8)
522	8330/2023	19.01.2023	ABLAP L-542/2023	R.R	C.O.	COURT NO. 2	Order Dtd. 2023-01-18			(Seat No - 8)
523	8331/2023	19.01.2023	ABLAP L-544/2023	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2023-01-18			(Seat No - 8)
524	8332/2023	19.01.2023	ABLAP L-545/2023	PRASANT KUMAR BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-01-18			(Seat No - 8)
525	8333/2023	19.01.2023	ABLAP L-548/2023	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-01-18			(Seat No - 8)
526	8334/2023	19.01.2023	ABLAP L-15774/2022	S.R.PATTANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-18			(Seat No - 8)
527	8335/2023	19.01.2023	ABLAP L-15820/2022	H.K.MALLIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-18			(Seat No - 8)

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528	8336/2023	19.01.2023	ABLAP L-15921/2022	P.K. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2023-01-18			(Seat No - 8)
529	8337/2023	19.01.2023	ABLAP L-8/2023	B.B. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2023-01-18			(Seat No - 8)
530	8338/2023	19.01.2023	WP (C) - 1173/2023	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-18			(Seat No - 8)
531	8339/2023	19.01.2023	WP (C) - 4782/2022	R.R.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-17	WRIT BRANCH-4		(Seat No - 27)
532	8340/2023	19.01.2023	WP (C) - 27319/2022	SISIR CHANDRA DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-18			(Seat No - 27)
533	8341/2023	19.01.2023	WP (C) - 32566/2022	C.R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-18			(Seat No - 27)
534	8342/2023	19.01.2023	WP (C) - 35855/2022	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-18			(Seat No - 27)
535	8343/2023	19.01.2023	WP (C) - 27979/2022	UMAKANTA CHHOTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-18	WRIT BRANCH-5		(Seat No - 47)

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536	8344/2023	19.01.2023	WP (C) - 13234/2021	K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-18		WRIT BRANCH-7	(Seat No - 15)
537	8345/2023	19.01.2023	WP (C) - 911/2023	P.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2023-01-18			(Seat No - 15)
538	8346/2023	19.01.2023	TRP (C) - 455/2022	ABINASH SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2023-01-17			(Seat No - 15)
539	8347/2023	19.01.2023	WP (C) - 911/2023	M.M. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-01-18			(Seat No - 15)
540	8348/2023	19.01.2023	WPC (OAC) - 804/2002	P. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2023-01-18			(Seat No - 15)
541	8349/2023	19.01.2023	WP (C) - 1339/2022	CHHABI RANA	C.O.	COURT NO. 22	Order Dtd. 2023-01-18			(Seat No - 15)
542	8350/2023	19.01.2023	WP (C) - 1547/2023	P.K.BARI K	C.O.	COURT NO. 22	Order Dtd. 2023-01-18			(Seat No - 15)
543	8351/2023	19.01.2023	WP (C) - 17539	LAXMAN NAYAK	C.O.	IN CHAMBERS	Order Dtd. 2023-01-18			(Seat No - 15)

			/2009							No-15)
544	8352/2023	19.01.2023	WP (C) - 130/2023	P.K. PATRI	C.O.	COURT NO. 22	Order Dtd. 2023-01-18			(Seat No-15)
545	8353/2023	19.01.2023	WP (C) - 21655/2010	JYOTIRAN JAN SAHOO	C.O.	COURT NO. 22	Order Dtd. 2023-01-18			(Seat No-15)
546	8354/2023	19.01.2023	TRP (C) - 17/2023	P.K.DASH	C.O.	COURT NO. 1	Order Dtd. 2023-01-18		M.J.C.	(Seat No-6)
547	8355/2023	19.01.2023	TRP (C) - 374/2022	P.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-01-17		M.J.C.	(Seat No-6)
548	8356/2023	19.01.2023	SAO-6/2019	P.CH. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2023-01-18		SECOND APPEAL	(Seat No-7)
549	8357/2023	19.01.2023	WP (C) - 21655/2010	TRILOCHAN BAG	C.O.	COURT NO. 22	Order Dtd. 2023-01-18			(Seat No-7)
550	8358/2023	19.01.2023	WPC (OAC) - 2626/2015	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-01-17			(Seat No-7)
551	8359/2023	19.01.2023	WP (C) - 17341/2011	A. N. DAS	C.O.	COURT NO. 1	Order Dtd. 2023-01-18			(Seat No-

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552	8360/2023	19.01.2023	WPC (OAC) - 1838/2008	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-18		OA Branch	(Seat No - 1)
553	8361/2023	19.01.2023	WP (C) - 30781/2011	TRILOCHAN BAG	C.O.	COURT NO. 1	Order Dtd. 2023-01-18			(Seat No - 1)
554	8362/2023	19.01.2023	TRP (C) - 420/2022	B.K. MAHARANA	C.O.	COURT NO. 1	Order Dtd. 2023-01-17			(Seat No - 1)
555	8363/2023	19.01.2023	WP (C) - 30784/2011	TRILOCHAN BAG	C.O.	COURT NO. 1	Order Dtd. 2023-01-18			(Seat No - 1)
556	8364/2023	19.01.2023	TRP (C) - 406/2022	G. ROUT	C.O.	COURT NO. 1	Order Dtd. 2023-01-17			(Seat No - 1)
557	8365/2023	19.01.2023	WP (C) - 30784/2011	S. K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2023-01-18			(Seat No - 1)
558	8366/2023	19.01.2023	TRP (C) - 406/2022	K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-01-17			(Seat No - 1)
559	8367/2023	19.01.2023	WP (C) - 31590/2011	M. R. MALLA	C.O.	COURT NO. 1	Order Dtd. 2023-01-18			(Seat No - 1)
560	8368/2023	19.01.2023	CONTC - 7235/2022	A.DAS	C.O.	COURT NO. 1	Order Dtd. 2023-01-17			(Seat No - 1)

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5 6 1	8369 /202 3	19.01 .2023	WP (C) - 3190/ 2011	PRASANJI T BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2011-02-25		WRIT BRAN CH-1	(S ea t No - 3)
5 6 2	8370 /202 3	19.01 .2023	CONTC - 7237/ 2022	A.DAS	C.O .	COUR T NO. 1	Order Dtd. 2023-01-17			(S ea t No - 3)
5 6 3	8371 /202 3	19.01 .2023	WP (C) - 31691 /2022	K. K. NATH	C.O .	COUR T NO. 22	Order Dtd. 2023-01-18			(S ea t No - 3)
5 6 4	8372 /202 3	19.01 .2023	CONTC - 7234/ 2022	M. DAS	C.O .	COUR T NO. 1	Order Dtd. 2023-01-17			(S ea t No - 3)
5 6 5	8373 /202 3	19.01 .2023	CONTC - 7236/ 2022	A.DAS	C.O .	COUR T NO. 1	Order Dtd. 2023-01-17			(S ea t No - 3)
5 6 6	8374 /202 3	19.01 .2023	WP (C) - 39860 /2021	P.K. JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2023-01-16		WRIT BRAN CH-3	(S ea t No - 28)
5 6 7	8376 /202 3	19.01 .2023	WP (C) - 9805/ 2021	S.MOHARA NA	C.O .	COUR T NO. 1	Order Dtd. 2022-01-18			(S ea t No - 28)
5 6 8	8377 /202 3	19.01 .2023	WP (C) - 31964 /2022	M.R. ROUTRAY	C.O .	COUR T NO. 1	Order Dtd. 2023-01-18			(S ea t No - 28)

569	8378 /2023	19.01 .2023	WP (C) - 28306 /2022	R.K. ROUT	C.O .	COURT NO. 1	Order Dtd. 2023-01-18			(Seat No - 28)
570	8379 /2023	19.01 .2023	WP (C) - 34365 /2022	D.K. NAIK	C.O .	COURT NO. 20	Order Dtd. 2023-01-13			(Seat No - 28)
571	8380 /2023	19.01 .2023	WPC (O AC) - 78/20 14	B.C PANI	C.O .	COURT NO. 9	Order Dtd. 2023-01-17			(Seat No - 28)
572	8381 /2023	19.01 .2023	WP (C) - 1086/ 2023	T. BAG	C.O .	COURT NO. 22	Order Dtd. 2023-01-17	WRIT BRAN CH-3		(Seat No - 14)
573	8382 /2023	19.01 .2023	WP (C) - 105/2 023	A.K.NAYA K	C.O .	COURT NO. 22	Order Dtd. 2023-01-18			(Seat No - 14)
574	8383 /2023	19.01 .2023	WP (C) - 35027 /2022	KAPILA CHARAN NAYAK	GEN ERA L		Order Dtd. 2023-01-02			(Seat No - 14)
575	8384 /2023	19.01 .2023	WP (C) - 4684/ 2018	K.C.PAND A	GEN ERA L		Order Dtd. 2021-07-13			(Seat No - 14)
576	8385 /2023	19.01 .2023	WP (C) - 41206 /2021	D.K.MOHA NTY	GEN ERA L		Order Dtd. 2023-01-11			(Seat No

										-14)
577	8386/2023	19.01.2023	WP (C) - 10129/2020	G.N. BARIK	GENERAL		Order Dtd. 2022-10-14			(Seat No - 14)
578	8387/2023	19.01.2023	WP (C) - 15991/2009	R.K. BARIK	GENERAL		Petition Annexure, Misc. case, Counter, Rejoinder, Entire Order,	WRIT BRANCH-4		(Seat No - 37)
579	8388/2023	19.01.2023	WPC (OAC) - 2669/2008	S.K. MAHANTA	GENERAL		Order Dtd. 2022-10-27			(Seat No - 37)
580	8389/2023	19.01.2023	RSA-581/2003	LAXMIDHAR MOHANTY	GENERAL		Order Dtd. 2008-09-24 Appeal memo,	SECOND APPEAL		(Seat No - 6)
581	8390/2023	19.01.2023	STREV - 2/2012	M. BEHERA	GENERAL		Order Dtd. 2022-08-16			(Seat No - 6)
582	8391/2023	19.01.2023	RVWPE T- 237/2018	G.N. BARIK	GENERAL		Order Dtd. 2022-10-20			(Seat No - 6)
583	8392/2023	19.01.2023	ABLAP L- 475/2023	A.K. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2023-01-17			(Seat No - 6)
584	8393/2023	19.01.2023	ABLAP L- 546/2023	BINDU SAGAR SWAIN	C.O.	COURT NO. 2	Order Dtd. 2023-02-20	BAIL - 2 (CR MINAL)		(Seat No -

									MISC -2)	9)
5 8 5	8394 /202 3	19.01 .2023	ABLAP L- 480/2 023	P.K.MOHA NTY	C.O .	COUR T NO. 2	Order Dtd. 2023-01-17			(S ea t No - 9)
5 8 6	8395 /202 3	19.01 .2023	ABLAP L- 577/2 023	GAGAN ROUT	C.O .	COUR T NO. 2	Order Dtd. 2023-02-22		BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 9)
5 8 7	8396 /202 3	19.01 .2023	ABLAP L- 480/2 023	G. SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2023-01-17			(S ea t No - 9)
5 8 8	8397 /202 3	19.01 .2023	ABLAP L- 575/2 023	GAGAN ROUT	C.O .	COUR T NO. 2	Order Dtd. 2023-02-22		BAIL - 2 (CR MINA L MISC -2)	(S ea t No - 9)
5 8 9	8398 /202 3	19.01 .2023	ABLAP L- 483/2 023	P.K.JENA	C.O .	COUR T NO. 2	Order Dtd. 2023-01-17			(S ea t No - 9)
5 9 0	8399 /202 3	19.01 .2023	ABLAP L- 484/2 023	N. SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2023-01-17			(S ea t No - 9)
5 9 1	8400 /202 3	19.01 .2023	ABLAP L- 487/2 023	HIMANSHU BHUSAN DASH	C.O .	COUR T NO. 2	Order Dtd. 2023-01-17			(S ea t No - 9)
5 9 2	8401 /202 3	19.01 .2023	CMAPL - 183/2 022	A.K. PARIDA	GEN ERA L		Order Dtd. 2023-01-16			(S ea t No - 9)
5	8402	19.01	CRLA-	N.N.	GEN			IA	CRIM	(S

93	/2023	.2023	171/2018	MOHAPATRA	ERL				INAL APPEAL	eat No - 5)
594	8403/2023	19.01.2023	BLAPL - 2711/2021	S. PATTNAIK	C.O.	COURT NO. 5	Order Dtd. 2023-01-19		BAIL - 2 (CR MINAL MISC -2)	(Seat No - 16)
595	8404/2023	19.01.2023	WP (C) - 160/2023	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-09			(Seat No - 16)
596	8405/2023	19.01.2023	BLAPL - 27222/2012	R.K.BARIK	GENERAL		Order Dtd. 2012-10-17Petition,		BAIL - 2 (CR MINAL MISC -2)	(Seat No - 11)
597	8406/2023	19.01.2023	WP (C) - 4954/2004	SWAGATIKA KANHAR	GENERAL		Judgement Dtd. 2007-03-21Petition,		WRIT BRANCH-3	(Seat No - 33)
598	8407/2023	19.01.2023	WP (C) - 4955/2004	SWAGATIKA KANHAR	GENERAL		Order Dtd. 2006-11-15		WRIT BRANCH-3	(Seat No - 33)
599	8408/2023	19.01.2023	WP (C) - 3828/2011	A.B. MALLICK	GENERAL		Order Dtd. 2023-01-17		WRIT BRANCH-8	(Seat No - 40)
600	8409/2023	19.01.2023	WP (C) - 1083/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-01-17			(Seat No - 40)

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601	8410/2023	19.01.2023	WP (C) - 6140/2011	P.K.JENA	GENERAL		Order Dtd. 2022-12-05			(Seat No - 40)
602	8411/2023	19.01.2023	WP (C) - 7013/2012	P.K.JENA	GENERAL		Order Dtd. 2022-08-08			(Seat No - 40)
603	8412/2023	19.01.2023	WP (C) - 28239/2022	M.R. BARIK	GENERAL		Order Dtd. 2022-11-01			(Seat No - 40)
604	8413/2023	19.01.2023	WP (C) - 23427/2022	S.K.BEHE RA	GENERAL		Order Dtd. 2023-01-11			(Seat No - 40)
605	8414/2023	19.01.2023	WP (C) - 2365/2008	S.K.BEHE RA	GENERAL		Order Dtd. 2023-01-10			(Seat No - 40)
606	8415/2023	19.01.2023	WP (C) - 7205/2013	S.K.BEHE RA	GENERAL		Order Dtd. 2022-09-21		WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 112)
607	8416/2023	19.01.2023	CMP-1258/2022	S.K.BEHE RA	GENERAL		Order Dtd. 2022-12-06			(Seat No - 112)
60	8417/2023	19.01.2023	MACA-768/2	P.C. DAS	GENERAL		Order Dtd. 2022-03-12			(Sea

8	3		020		L					t No - 11 2)
6 0 9	8418 /202 3	19.01 .2023	BLAPL - 6238/ 2022	M.R. SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2023-01-18			(S ea t No - 11 2)
6 1 0	8419 /202 3	19.01 .2023	BLAPL - 11760 /2022	BALARAM SINGH	C.O .	COUR T NO. 5	Order Dtd. 2023-01-18			(S ea t No - 11 2)
6 1 1	8420 /202 3	19.01 .2023	CONTC (CPC) - 103/2 005	S.K.BEHE RA	GEN ERA L		PetitionAnnexure,			(S ea t No - 11 2)
6 1 2	8421 /202 3	19.01 .2023	CONTC (CP) - 146/2 011	S.K.BEHE RA	GEN ERA L		PetitionAnnexure,			(S ea t No - 11 2)
6 1 3	8422 /202 3	19.01 .2023	ABLAP L- 15783 /2020	J. PARDHAN	GEN ERA L		Order Dtd. 2021-01-27			(S ea t No - 11 2)
6 1 4	8423 /202 3	19.01 .2023	WPC (O AC) - 1802/ 2009	S.K.BEHE RA	GEN ERA L		Order Dtd. 2022-05-09			(S ea t No - 11 2)
6 1 5	8424 /202 3	19.01 .2023	RSA- 226/2 003	S.K.BEHE RA	GEN ERA L		Order Dtd. 2023-01-17		SECO ND APPE AL	(S ea t No - 2)

616	8425/2023	19.01.2023	RSA-223/2008	S.K.BEHERA	GENERAL		Order Dtd. 2023-01-11		SECOND APPEAL	(Seat No - 2)
617	8426/2023	19.01.2023	SAO-21/2015	K.K.NATH	GENERAL		Order Dtd. 2022-12-19		SECOND APPEAL	(Seat No - 1)
618	8427/2023	19.01.2023	WP (C) - 483/2013	R.R.DAS	C.O.		Order Dtd. 2023-01-11		WRIT BRANCH-4	(Seat No - 38)
619	8428/2023	19.01.2023	TRPCR L- 97/2022	M.R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2023-01-18			(Seat No - 38)
620	8429/2023	19.01.2023	CRLMC - 202/2023	MANOJ KUMAR PANI	C.O.	COURT NO. 12	Order Dtd. 2023-01-19			(Seat No - 38)

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